



विदेश व्यापार महानिदेशालय

डीईएस- V अनुभाग

बैठक No.03/AM-21 दिनांक 17.09.2020 वास्तव में 02.11.2020, 05.11.2020 को लाइसेंस वर्ष 2020-21 के लिए पैरा 4.07 एफटीपी 2015-20, ड्यूटी फ्रूट योजनाओं (अध्याय -4) के तहत मामलों पर विचार करने के लिए आयोजित किया गया। श्री एस बी एस रेड्डी (Addl DGFT) की अध्यक्षता में विदेश व्यापार महानिदेशालय उद्योग भवन के कमरा नंबर 102 में निम्नलिखित अधिकारी उपस्थित थे:

क्र.सं.	प्रतिनिधियों के नाम और उनके पदनाम	विभाग
1.	श्री कुलदीप सिंह, सहायक निदेशक -1	O/o DC(MSME)
2.	डॉ. राम आसरे लाल, सलाहकार	DGFT
3.	श्री शैल कुमार, सलाहकार	DGFT
4.	श्री नंद लाल, सलाहकार	DPIIT
5.	श्री राजेश मल्होत्रा, डीडीजी	DGFT
6.	श्री मनोज कुमार मीणा, सहायक निदेशक	DGFT

MINUTES of MEETING NUMBER: 03/84-ALC3/2020 Dt. 17.09.2020

Case No.:1/9/84-ALC3/2017	Party Name BUILDMET FIBRES PVT. LTD.	Meeting No. 3/84-ALC3/2020 Dated: 17.09.2020	Status: Approved	
HQ File : 01/84/050/00103/AM18/	RLA File : 07/24/040/00369/AM17/	Lic. No. 0710111120 Date: 13.02.2017		
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for above said Adv				
1 Authorization as under:				
Export item	Qty.	S. No.	Import item	Qty. Recommended
FLEXIBLE INTERMEDIATE BULK CONTAINERS CONTENT 1.PPWOVEN FABRICS UV STABILISED 196079KGS 2. PP MULTIFILMENT YARN 5882KGS	201961.00 Kg.	1.	PP WOVEN FABRICS WITH UV STABILISED	200000 Kg.
		2.	PP MULTIFILMENT YARN	6000 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.:51/3/84-ALC3/2020	Party Name KUSUMGAR CORPORATES PVT. LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Approved
HQ File : 01/84/050/00698/AM21/	RLA File : 03/87/040/00084/AM19/	Lic. No. 0310821657 Date: 13.06.2018	
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for above said Adv			
Authorization as applied for.			
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.:114/24/84-ALC3/2018	Party Name BHARAT EXPORTS	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
HQ File :	RLA File :	Lic. No. 0610038986	

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01/84/050/00538/AM19/	06/24/040/00032/AM19/	Date: 25.09.2018	
Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the firm on 23.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing			

Case No.:5/18/84-ALC3/2018	Party Name BHARAT EXPORTS	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
HQ File : 01/84/050/00318/AM19/	RLA File : 06/24/040/00038/AM19/	Lic. No. 0610039006 Date: 16.10.2018	
Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the firm on 23.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing			

Case No.:2/19/85-ALC3/2018	Party Name CREATIVE GARMENTS PVT. LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re- indexed
HQ File : 01/85/050/00183/AM19/	RLA File : 03/94/040/00655/AM19/	Lic. No. 0310824617 Date: 23.10.2018	
Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the firm on 23.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing			

Case No.:1/19/85-ALC3/2018	Party Name AVANTI OVERSEAS PVT. LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
HQ File :01/85/050/00182/AM19/	RLA File :05/23/040/00333/AM19/	Lic. No. 0510408227 Date: 25.10.2018	
Decision: The Committee considered the case as per the agenda and noted that case pertains to DPIIT. As per DPIIT, committee decided to ask the firm to furnish the following: <ol style="list-style-type: none"> 1. CAD, CAM, Measurement chart for each type of export item. 2. Complete calculation for requirement of Fabric with import content in export item, giving wastage separately. The case stands deferred for re-listing.			

Case No.:133/24/84-ALC3/2018	Party Name KORRUN INDIA PVT. LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Approved
HQ File : 01/84/050/00557/AM19 /	RLA File : 07/24/040/00193/AM19 /	Lic. No. 0710114149 Date: 19.11.2018	

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Decision: The Committee considered the case as per the agenda and noted that case pertains to DPIIT. Based upon written comments vide letter- P-47011/79/2020-TSW dated 02.11.2020 received from DPIIT, committee decided to ratify the norms for above said Adv. Authorization as under:

Export Item S. No-1 : Travel Bag (BACKPACK NH500 20L)

Quantity : 49,054 Numbers

Sl. No.	Item Description	Fabric GSM	UOM	Quantity recommended
2	100g hexagonal mesh TCX-CARAFE M0101201	100 Gsm	SQM	Actual + 5% wastage
4	10mm hole EVA (PN-4966 left pad) DKT-N06A GREY/TCX - APPLE CINNAMON M0101720	--	NOS	Net to net
5	10mm hole EVA (PN-4966 right pad) Grey M0101721	--	NOS	Net to net
8	10mm plastic hook (UTX) True Black M0500964	--	NOS	Net to net
10	170g pinhole elastic mesh DKT-N06A GREY M0101207	170 Gsm	SQM	Actual + 5% wastage
12	2.5mm elastic rope DKT-N05A GREY/TCX - APPLE CINNAMON M0400905	--	MTR	Net to net
16	200g AIR MESH TCX-CARAFE M0101199	200 Gsm	SQM	Actual + 5 % wastage
17	20mm double lockstitch fine waving webbing DKT-N06A grey M0400836	--	SQM	Net to net
18	20mm elastic webbing DKT-N06A GREY M0400900	--	MTR	Net to net
21	20mm plastic female buckle UTX TCX-CARAFE M0500962	--	NOS	Net to net
23	20mm plastic male buckle UTX TCX-CARAFE M0500961	--	NOS	Net to net
26	20mm plastic adjuster UTX TCX-CARAFE M0500963	--	NOS	Net to net
27	22mm 600D binding tape True Black M0400204	--	MTR	Net to net
29	22mm folded elastic binding DKT-N06A GREY M0400916	--	MTR	Net to net
33	22mm twill binding (HD) DKT-N06A GREY M0401114	--	MTR	Net to net
35	25mm 600D binding tape True Black M0400147	--	MTR	Net to net
37	25mm folded elastic binding True Black M0401303	--	MTR	Net to net
42	3# plain nylon zipper (SBS) True Black M0200109	--	MTR	Actual + 1% wastage
43	3# slider + long puller SBS True Black M0300062	--	NOS	Net to net
47	3mm elastic rope DKT-E05A orange	--	MTR	Net to net

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	M0400909			
48	3mm pp cord DKT-N06A Grey/TCX - APPLE CINNAMON M0400883	--	MTR	Net to net
52	5# plain nylon zipper (SBS) Brown YKK508 M0200411	--	MTR	Actual + 1 % wastage
56	5# reverse slider SBS MET-ANTIC SILVER M0300737	--	NOS	Net to net
59	5# slider SBS MET-ANTIC SILVER M0300736	--	NOS	Net to net
61	8# plain nylon zipper (SBS) Grey YKK075 M0200096	--	MTR	Actual + 1 % wastage
62	8# slider SBS MET-ANTIC SILVER M0300738	--	NOS	Net to net
64	Emboss logo DARK BROWN M0600480	--	NOS	Net to net
65	Hypalon True Black M0100317	--	SQM	Net to net
66	metal eyelet (include plastic gasket) MET-ANTIC SILVER M0500818	--	NOS	Net to net
69	P/CD650D 69T 2TON WRP1 58 PAT 1989-QCHINE-GUN BLACK M0101282	243 Gsm	SQM	Actual + 5 % wastage
70	P/CD650D 69T 2TON WRP1 58 PAT 1989-QCHINE-GUN BLACK X022144008001	248 Gsm	SQM	Actual + 5 % wastage
75	P200D 116T WRP1 58 TCX-APPLE CINNAMON M0101594	100 Gsm	SQM	Actual + 5 % wastage
85	P75D 185T WR PU1 DKT-F20A TURQUOISE X012144004035	75 Gsm	SQM	Actual+ 5 % wastage
87	PA(600+200)D 131T DB WRP2 57 DKT-N06A GREY TCX-CARAFE X012155005016	300 Gsm	SQM	Actual+ 5 % wastage
88	PA(600+200)D 131T DB WRP2 57 DKT-N06A GREY TCX-CARAFE M0101065	300 Gsm	SQM	Actual+ 5 % wastage
91	Plastic plate(thicker) DKT-N06A GREY/TCX - APPLE CINNAMON M0401302	--	MTR	Net to net
94	Plastic rope buckle UTX TCX-CARAFE M0500965	--	NOS	Net to net

Export Item S No-2 : Travel Bag (BACKPACK NH500 30L NOIR)

Quantity : 35,085 Numbers

Sl. No.	Item Description	Fabric GSM	UOM	Quantity recommended
1	100g hexagonal mesh CATHAY SPICE M0101598	100 Gsm	SQM	Actual + 5 % wastage
6	10mm hole EVA (PN-4967 left pad) Grey M0101722	--	NOS	Net to net
7	10mm hole EVA (PN-4967 right pad) Grey M0101723	--	NOS	Net to net
8	10mm plastic hook (UTX) True Black M0500964	--	NOS	Net to net
11	170g pinhole elastic mesh True Black M0100788	170 Gsm	SQM	Actual+ 5 % wastage
13	2.5mm elastic rope DKT-N06A Grey/TCX - CATHAY SPICE M0400908	--	MTR	Net to net

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15	200g air mesh CATHAY SPICE M0101600	200 Gsm	SQM	Actualt + 5 % wastage
17	20mm double lockstitch fine waving webbing DKT-N06A grey M0400836	--	SQM	Net to net
18	20mm elastic webbing DKT-N06A GREY M0400900	--	MTR	Net to net
20	20mm plastic female buckle UTX CATHAY SPICE M0500962	--	NOS	Net to net
22	20mm plastic male buckle UTX CATHAY SPICE M0500961	--	NOS	Net to net
24	20mm plastic rectangle buckle UTX CATHAY SPICE M0500768	--	NOS	Net to net
25	20mm plastic adjuster UTX CATHAY SPICE M0500963	--	NOS	Net to net
30	22mm folded elastic binding True Black M0400337	--	MTR	Net to net
32	22mm twill binding (HD) DKT-N06A GREY M0400876	--	MTR	Net to net
34	25mm 600D binding True Black M0400147	--	MTR	Net to net
36	25mm double lockstitch fine waving webbing DKT-N06A GREY M0400805	--	MTR	Net to net
37	25mm folded elastic binding True Black M0401303	--	MTR	Net to net
38	25mm plastic buckle UTX CATHAY SPICE M0500761	--	NOS	Net to net
39	25mm plastic female buckle UTX CATHAY SPICE M0500779	--	NOS	Net to net
40	25mm plastic male buckle UTX CATHAY SPICE M0500771	--	NOS	Net to net
42	3# plain nylon zipper (SBS) True Black M0200109	--	MTR	Actual + 1% wastage
43	3# slider + long puller SBS True Black M0300062	--	NOS	Net to net
47	3mm elastic rope DKT-E05A orange M0400909	--	MTR	Net to net
49	3mm pp cord DKT-N06A Grey/TCX - CATHAY SPICE M0400888	--	MTR	Net to net
54	5# plain nylon zipper (SBS) Grey YKK075 M0200038	--	MTR	Actual + 1% wastage
56	5# reverse slider SBS MET-ANTIC SILVER M0300737	--	NOS	Net to net
59	5# slider SBS MET-ANTIC SILVER M0300736	--	NOS	Net to net
61	8# plain nylon zipper (SBS) Grey YKK075 M0200096	--	MTR	Actual + 1% wastage
62	8# slider SBS MET-ANTIC SILVER M0300738	--	NOS	Net to net
63	Emboss logo CATHAY SPICE M0600480	--	NOS	Net to net
65	Hypalon True Black M0100317	--	SQM	Net to net
66	metal eyelet (include plastic gasket) MET-ANTIC SILVER M0500818	--	NOS	Net to net
67	P/CD650D 69T 2TON WRPU1 58 PAT 1986-QCHINE-PHANTOM BLAC M0101280	212 Gsm	SQM	Actual + 5 % wastage

68	P/CD650D 69T 2TON WRPU1 58 PAT 1986-QCHINE-PHANTOM BLAC X022144006001	250 Gsm	SQM	Actual + 5 % wastage
76	P200D 116T WRPU1 58 TCX-CATHAY SPICE M0101039	100 Gsm	SQM	Actual + 5 % wastage
86	P75D 185T WR PU2 59 DKT-F20 ATURQUOISE X012156002038	75 Gsm	SQM	Actual + 5 % wastage
89	PA(600+200)D 131T DB WRPU2 57 TCX-CARAFE M01016 02	296 Gsm	SQM	Actual + 5 % wastage
90	PA(600+200)D 131T DB WRPU2 57 TCX-CARAFE X012156002016	296 Gsm	SQM	Actual + 5 % wastage
92	Plastic plate(thicker) DKT-N06A Grey/TCX - CATHAY SPICE M0401337	--	MTR	Net to net
93	Plastic rope buckle UTX CATHAY SPICE M0500965	--	NOS	Net to net

Export Item S.No-3 : Travel Bag (DECATHLON STORE BAG)

Quantity : 1,10,000 Numbers

Sl. No.	Item Description	Fabric GSM	UOM	Quantity recommended
83	P75D 185T WR PU1 DECATHLON BLUE M0100191	70 Gsm	SQM	Actual + 5 % wastage
95	Printing Inner pocket fabric DECATHLON BLUE X022226001002	80 Gsm	SQM	Actual + 5 % wastage
96	Printing Main pocket fabric DECATHLON BLUE X022226001001	80 Gsm	SQM	Actual + 5 % wastage

Export Item S. No-4 : Travel Bag (Domyos TUBE S 20L)

Quantity : 8,771 Numbers

Sl. No.	Item Description	Fabric GSM	UOM	Quantity recommended
9	150g pinhole mesh True Black M0102373	150 Gsm	SQM	Actual + 5 % wastage
45	32mm imitation nylon webbing True Black M0401568	--	MTR	Net to net
46	38mm imitation nylon webbing True Black M0401569	--	MTR	Net to net
51	5# nylon plain waven zipper (SBS) True Black M0200159	--	MTR	Actual + 1% wastage
57	5# reverse slider + DKL Plastic puller SBS Black/Grey (N09A) M0300931	--	NOS	Net to net
78	P600D DDD DTY 72T WR PU1 DKT-N07A Black X022188006001	215 Gsm	SQM	Actual + 5 % wastage
84	P75D 185T WR PU1 DKT-A27A GREEN M0102292	70 Gsm	SQM	Actual + 5 % wastage

Export Item S No-5 : Travel Bag (Domyos TUBE S Black 20L)

Quantity : 3,600 Numbers

Sl. No.	Item Description	Fabric GSM	UOM	Quantity recommended
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77	P600D DDY DTY 72T WR PU1 DKT-N07A Black M0100357	210 Gsm	SQM	Actual + 5 % wastage
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Export Item S No-6 : Travel Bag (Fitness Bag 20L grey Domyos)

Quantity : 5,171 Numbers

Import items:

Sl. No.	Item Description	Fabric GSM	UOM	Quantity recommended
81	P600 DTY 72T WRPUI PRINT Heater Grey PAT576 M0101963	220 Gsm	SQM	Actual + 5 % wastage
82	P600 DTY 72T WRPUI PRINT Heater Grey PAT576 X02218802001	230 Gsm	SQM	Actual + 5 % wastage
77	P600D DDY DTY 72T WR PU1 DKT-N07A Black M0100357	210 Gsm	SQM	Actual + 5 % wastage

Export Item S No-7 : Travel Bag (Kitbag KB100 Blue Black)

Quantity : 1,050 Numbers

Import items :

Sl. No.	Item Description	Fabric GSM	UOM	Quantity recommended
77	P600D DDY DTY 72T WR PU1 DKT-N07A Black M0100357	210 Gsm	SQM	Actual + 5 % wastage
79	P600D DDY DTY 72T WR PU1 DKT-N07A BLACK X02218001003	215 Gsm	SQM	Actual + 5 % wastage

Export Item S No-8 : Travel Bag (QUECHUA NH100 10L)

Quantity : 5,03,832 Numbers

Sl. No.	Item Description	Fabric GSM	UOM	Quantity recommended
3	10mm double lockstitch fine waving webbing DKT- L02B BEIGE M0401968	--	MTR	Net to net
14	2.5mm PP cord DKT-L02B BEIGE M0401975	--	MTR	Net to net
17	20mm double lockstitch fine waving webbing DKT-N06A grey M0400836	--	MTR	Net to net
19	20mm plastic adjuster (UTX) DKT-N01A GREY M0501621	--	PCS	Net to net
28	22mm 600D binding tape DKT-N06A GREY M0401744	--	MTR	Net to net
53	5# plain nylon zipper (SBS) DKT-L02B BEIGE M0200769	--	MTR	Actual + 1% wastage
55	5# reverse slider SBS DKT-N06A GREY M0301165	--	PCS	Net to net
58	5# slider SBS DKT-L02B BEIGE M0301164	--	PCS	Net to net
71	P150D FDY 135T WR PU1 58 DKT-N06A GREY M0102556	100 Gsm	SQM	Actual + 5 % wastage
80	P600D DTY 72T WR PU1 DKT-N06A GREY M0102297	220 Gsm	SQM	Actual + 5 % wastage
97	Transfer sticker QUECHUA (2681289) DKT-L02B BEIGE M0604456	--	PCS	Net to net

Export Item S. No-9 : Travel Bag (TUBE POCKET 30 L BLACK)

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Quantity : 15,210 Numbers

Sl. No.	Item Description	Fabric GSM	UOM	Quantity recommended
31	22mm T-nylon binding tape True Black M0401484	---	MTR	Net to net
41	3# double siede slider + SBS long puller True Black M0300855	---	PCS	Net to net
44	32mm Fine waven webbing True Black M0400134	---	MTR	Net to net
50	5# nylon plain waven zipper (SBS) True Black M0200036	---	MTR	Actual + 1% wastage
60	5# slider + SBS long puller True Black M0300125	---	PCS	Net to net
72	P200D 116T WR PU1 DKT-N07A BLACK M0102227	113 Gsm	SQM	Actual t + 5 % wastage
73	P200D 116T WR PU1(inner) DKT-N07A BLACK X022182001002	115 Gsm	SQM	Actual + 5 % wastage
74	P200D 116T WR PU1 (main) DKT-N07A BLACK X022182001001	110 Gsm	SQM	Actual + 5 % wastage

RA concerned may take necessary action subject to compliance of other usual conditions.

8	Case No.:139/24/84-ALC3/2018	Party Name BHARAT EXPORTS	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00563/AM19/	RLA File : 06/24/040/00047/AM19/	Lic. No. 0610039042 Date : 29.11.2018	
Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the firm on 23.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing				

9	Case No.:153/24/84-ALC3/2018	Party Name MAGNUM FOOTWEAR PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00577/AM19/	RLA File : 06/24/040/00052/AM19/	Lic. No. 0610039060 Date: 13.12.2018	
Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the firm on 23.09.2019 followed by reminders on 15.10.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing				

10	Case No.:5/21/85-ALC3/2018	Party Name ARJAN IMPEX PVT. LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/85/050/00199/AM19/	RLA File : 05/23/040/00420/AM19/	Lic. No. 0510409099 Date: 27.12.2018	
Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 20.02.2019 followed by reminders on 23.09.2020. However, no				

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reply has been received yet. Hence, the committee decided to send a final reminder to the firm.
The case stands deferred for re-listing

11	Case No.:14/14/84-ALC3/2019	Party Name TORAY KUSUMGAR ADVANCED TEXTILE PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00330/AM20/	RLA File : 52/24/040/00075/AM19/	Lic. No. 5210042898 Date: 01.01.2019	
Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm and in this regard, a letter was sent to the firm on 20.02.2020 followed by reminders on 23.09.2020. However, no information has been received so far. Therefore, the Committee decided to send a final reminder to the firm. The case stands deferred for re-listing				

12	Case No.:4/21/85-ALC3/2018	Party Name VARAHAMURTI FLEXIRUB INDUSTRIES PVT. LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/85/050/00198/AM19/	RLA File : 05/24/040/00583/AM19/	Lic. No. 0510409344 Date: 15.01.2019	
Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 23.09.2019. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing.				

13	Case No.:192/24/84-ALC3/2018	Party Name SURE SAFETY (INDIA) LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Rejected
	HQ File : 01/84/050/00616/AM19/	RLA File : 34/24/040/00341/AM19/	Lic. No. 3410044865 Date: 08.02.2019	
Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 16.12.2019 followed by reminders on 11.01.2020, 23.09.2020. However, no reply has been received yet. Hence, the committee decided to reject the case RA concerned may take necessary action subject to compliance of other usual conditions.				

14	Case No.:193/24/84- ALC3/2018	Party Name SURE SAFETY (INDIA) LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Rejected
	HQ File : 01/84/050/00617/AM19/	RLA File : 34/24/040/00343/AM19/	Lic.No.3410044866 Date: 08.02.2019	
Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 16.12.2019 followed by reminders on 11.01.2020, 23.09.2020. However, no reply has been received yet. Hence, the committee decided to reject the case RA concerned may take necessary action subject to compliance of other usual conditions.				

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15	Case No.:206/24/84-ALC3/2018	Party Name SALEHA INTERNATIONAL	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00630/AM19/	RLA File : 06/24/040/00071/AM19/	Lic. No. 0610039117 Date: 13.02.2019	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 03.08.2020 and same has been sent to DPIIT on dated 15.10.2020. However, no information has been received yet. Therefore, the Committee decided to wait of their comments. The case stands deferred for re-listing				

16	Case No.:213/24/84-ALC3/2018	Party Name ENKAY EXPORTS INDIA LTD	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Rejected
	HQ File : 01/84/050/00637/AM19/	RLA File : 06/24/040/00073/AM19/	Lic. No. 0610039119 Date: 14.02.2019	
Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 11.06.2019 followed by reminders on 23.09.2020. However, no reply has been received yet. Hence, the committee decided to reject the case RA concerned may take necessary action subject to compliance of other usual conditions.				

17	Case No.:29/4/84-ALC3/2019	Party Name RAGHUVIR EXIM LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Approved																				
	HQ File : 01/84/050/00034/AM20/	RLA File : 08/24/040/00019/AM20/	Lic. No. 0810145070 Date: 25.04.2019																					
Decision: The Committee considered the case as per the agenda and noted that firm is manufacturing Made Ups from Dyed Fabric but in his letter dated 22/09/2020, firm has claimed wastage from yarn to fabric weaving (4%) ,dyeing of fabric (5%), Stitching (5-6%) , Washing (2-3%)- Total - Over 16%. In application itself, the firm has claimed 7.5% wastage. The applicant had appeared for PH before the Norms Committee on 05.03.2020 wherein he was advised that since his product is Dyed Fabric to Made Ups, he cannot claim wastage of manufacturing process which he is not doing. Still, vide his letter dated 22/09/2020; he has claimed more than 16% wastage. Taking cue from SION J-119, committee decided to ratify the norms for above said Adv. Authorization as under:																								
<table border="1"> <thead> <tr> <th>S.N.</th><th>Details of Export Items</th><th>Qty (In Kg.)</th><th>Details of Import Items</th><th>Qty. Recommended</th></tr> </thead> <tbody> <tr> <td>1</td><td>Made ups made from 100% Flax Fabrics Dyed Textile Made ups</td><td>3154</td><td>Flax Fabrics Dyed GSM 100-700</td><td>3217.08 Kgs.</td></tr> <tr> <td>2</td><td>Made ups made from 100% Flax Fabrics Dyed Textile Made ups</td><td>4613</td><td>Flax Fabrics Dyed GSM 100-700</td><td>4705.26 Kgs</td></tr> <tr> <td>3</td><td>Made ups made from 60% & Cotton 40% Textile Made ups</td><td>3359</td><td>Flax Blended Fabrics Dyed Flax 60% & Cotton 40%</td><td>3426.18 Kgs</td></tr> </tbody> </table>					S.N.	Details of Export Items	Qty (In Kg.)	Details of Import Items	Qty. Recommended	1	Made ups made from 100% Flax Fabrics Dyed Textile Made ups	3154	Flax Fabrics Dyed GSM 100-700	3217.08 Kgs.	2	Made ups made from 100% Flax Fabrics Dyed Textile Made ups	4613	Flax Fabrics Dyed GSM 100-700	4705.26 Kgs	3	Made ups made from 60% & Cotton 40% Textile Made ups	3359	Flax Blended Fabrics Dyed Flax 60% & Cotton 40%	3426.18 Kgs
S.N.	Details of Export Items	Qty (In Kg.)	Details of Import Items	Qty. Recommended																				
1	Made ups made from 100% Flax Fabrics Dyed Textile Made ups	3154	Flax Fabrics Dyed GSM 100-700	3217.08 Kgs.																				
2	Made ups made from 100% Flax Fabrics Dyed Textile Made ups	4613	Flax Fabrics Dyed GSM 100-700	4705.26 Kgs																				
3	Made ups made from 60% & Cotton 40% Textile Made ups	3359	Flax Blended Fabrics Dyed Flax 60% & Cotton 40%	3426.18 Kgs																				
RA concerned may take necessary action subject to compliance of other usual conditions.																								

18	Case No.:4/5/85-ALC3/2019	Party Name ORIENT CRAFT LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
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HQ File : 01/85/050/00033/AM20/	RLA File : 05/24/040/00079/AM20/	Lic. No. 0510410567 Date: 14.05.2019	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application on dated 04.02.2020. Committee went through the details submitted in this case decided to refer the case to DCMSME for examination. The case stands deferred for re-listing.			

Case No.: 2/6/84-ALC3/2019	Party Name SRI CHERAN SYNTHETICS INDIA PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Rejected
HQ File : 01/84/050/00081/AM20/	RLA File : 32/24/040/00012/AM20/	Lic. No. 3210078968 Date: 24.05.2019	
<p>19 Decision: The Committee considered the case as per the agenda. Based upon written comments of DCMSME ,committee noted that vide their letter dated 04.03.2020 firm has given the reply to the queries raised by O/o DGFT and clarified that the export item is Viscose yarn/cotton blended yarn and firm has obtained two different Authorisations for the same export item i.e. 1) Advance Authorization No.3210078960, dated 17.05.2019 for Viscose Yarn under Norms category and 2) Advance Authorization No.3210078968, dated 21.05.2019 for Cotton Yarn under No Norms Category and the redemption of these Authorisations will be done simultaneously with one export product. The net contents of import item i.e. American raw cotton are given same as quantity of Export. Therefore, the quantity of inputs cannot be calculated in absence of exact quantity of export, therefore committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.</p>			

Case No.: 4/6/85-ALC3/2019	Party Name ORIENT CRAFT LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
HQ File : 01/85/050/00039/AM20/	RLA File : 05/24/040/00111/AM20/	Lic. No. 0510410717 Date: 24.05.2019	
<p>20 Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DCMSME for examination. The case stands deferred for re-listing.</p>			

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Case No.:9/6/84-ALC3/2019	Party Name LUNA APPARELS PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Approved	
HQ File :01/84/050/00088/AM20/	RLA File :02/24/040/00023/AM20/	Lic. No. 0210209201 Date: 28.05.2019		
Decision: Committee considered the case as per agenda along with other relevant papers. Based on written comments of DCMSME , Committee decided to ratify the norms as under:				
S.No.	Export item	Export Qty.	Import Item	Qty. recommended
1	Industrial Knitted T-Shirt (half)	1350 Nos.	Knitted Fabric 75% Polyester & 25% Cotton, GSM: 200±10%	448 Kgs.
			Knitted Fabric 94% Polyester & 6% Spandex, GSM : 300± 10%	28 Kgs.
			Silver Segmented Reflective heat transfer Tape 25 cycles washing capacity, width 5cm	4158 Meter

2	Industrial Knitted T-Shirt (Full)	5400 Nos.	Knitted Fabric 75% Polyester & 25% Cotton, GSM: 200±10%	2052. Kgs.
			Knitted Fabric 94% Polyester & 6% Spandex, GSM : 300 ± 10%	113. Kgs.
			Silver Segmented Reflective heat transfer Tape 25 cycles washing capacity, width 5cm	19332 Meters
3	Industrial Men's Trouser	3200 Nos.	Knitted Fabric 92% Nylon & 8% Spandex, GSM: 209 ± 10%	2720 Kgs.
			Trimmings Jeans button Antique Brass, 17mm	Net to net
			Trimming Zipper Puller	Net to net
			Trimming 8912 Piping	2720 kg
4	Industrial Women's Trouser	2200 Nos.	Knitted Fabric 92% Nylon & 8% Spandex, GSM: 209 ± 10%	1848 Kgs.
			Trimmings Jeans button Antique Brass, 17mm	2200 Set
			17 mm Nylon Surface Jeans button with logo	2200 Nos.
			Trimming 3M Scotchlite reflective fabric, width 5cm	902 Meters

RA concerned may take necessary action subject to compliance of other usual conditions.

22	Case No.: 6/6/84-ALC3/2019	Party Name ARJAN IMPEX PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00085/AM20/	RLA File : 05/23/040/00093/AM20/	Lic. No. 0510410767 Date: 29.05.2019	
	Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm and in this regard, a letter was sent to the firm on 20.02.2020 followed by reminders on 23.09.2020. However, no information has been received so far. Therefore, the Committee decided to send a final reminder to the firm. The case stands deferred for re-listing			

23	Case No.: 58/3/84-ALC3/2020	Party Name EMMBI INDUSTRIES LIMITED.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00705/AM21/	RLA File : 03/94/040/00153/AM20/	Lic. No. 0310829380 Date: 31.05.2019	
	Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm. Therefore, the Committee decided to send a reminder to the firm for furnish the complete three sets of application for fixation of norms. The case stands deferred for re-listing.			

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24	Case No.:13/6/84-ALC3/2019	Party Name TANGERINE DESIGN PVT. LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00092/AM20/	RLA File : 05/24/040/00125/AM20/	Lic. No. 0510410789 Date: 03.06.2019	
Decision: Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the firm on 20.02.2020. Followed by reminder on 23.09.2020. However, the firm vide their email dated 15.09.2020 has requested to grant them more time to submit their applications/reply. Therefore, the Committee decided to wait for firm's reply. The case stands deferred for re-listing				

25	Case No.:16/6/84-ALC3/2019	Party Name TANGERINE DESIGN PVT. LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re- indexed
	HQ File : 01/84/050/00095/AM20/	RLA File : 05/24/040/00124/AM20/	Lic. No. 0510410812 Date: 04.06.2019	
Decision: Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the firm on 20.02.2020. Followed by reminder on 23.09.2020. However, the firm vide their email dated 15.09.2020 has requested to grant them more time to submit their applications/reply. Therefore, the Committee decided to wait for firm's reply. The case stands deferred for re-listing				

26	Case No.:17/6/84-ALC3/2019	Party Name TANGERINE DESIGN PVT. LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00096/AM20/	RLA File : 05/24/040/00123/AM20/	Lic. No. 0510410813 Date: 04.06.2019	
Decision: Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the firm on 20.02.2020. Followed by reminder on 23.09.2020. However, the firm vide their email dated 15.09.2020 has requested to grant them more time to submit their applications/reply. Therefore, the Committee decided to wait for firm's reply. The case stands deferred for re-listing				

27	Case No.:28/6/84-ALC3/2019	Party Name PRET INTERPRET CLOTHING PRIVATE Ltd.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Rejected
	HQ File : 01/84/050/00107/AM20/	RLA File : 07/24/040/00052/AM20/	Lic. No. 0710115039 Date: 11.06.2019	
Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 13.09.2019 followed by reminders on 02.12.2019, 20.02.2020, 23.09.2020, 15.10.2020. However, no reply has been received yet. Hence, the committee decided to reject the case . RA concerned may take necessary action subject to compliance of other usual conditions.				

28	Case No.:2/7/84-ALC3/2019	Party Name RAGHAV HOME FASHIONS PVT. LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re- indexed
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HQ File : 01/84/050/00112/AM20/	RLA File : 33/24/040/00010/AM20/	Lic. No. 3310030554 Date: 12.06.2019	
Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 11.06.2020 followed by reminders on 23.09.2020, 15.10.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing.			

Case No.:7/7/84-ALC3/2019	Party Name CREATIVE GARMENTS PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Rejected
HQ File : 01/84/050/00117/AM20/	RLA File : 03/94/040/00230/AM20/	Lic. No. 0310829782 Date: 19.06.2019	
Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 23.09.2020 followed by reminder on 15.10.2020. Committee also noted that import items and export items are of same type therefore committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.:3/15/84-ALC3/2019	Party Name TORAY KUSUMGAR ADVANCED TEXTILE PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Approved
HQ File : 01/84/050/00357/AM20/	RLA File : 52/24/040/00016/AM20/	Lic. No.5210043108 Date: 09.07.2019	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted a amended copy of Adv. Authorization by email dated 28.09.2020. Committee went through the details submitted in this case and decided to ratify the norms for above said Adv. Authorization with 10% wastage on net content as under.			
Export item	Qty.	Import item	Qty. Recommended
100% Nylon Airbag Fabric (Condition: Technical specification in both import & export should be given).	43487 KGs	Nylon 66 Filament Yarn 470 Dtex	47835.7 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.:59/8/87-ALC1/2019	Party Name TANGERINE DESIGN PVT. LTD.	Meeting No. 3/84-ALC3/2020 17.09.2020	Status: Deferred and Re-indexed
HQ File : 01/87/050/00246/AM20/	RLA File : 05/24/040/00245/AM20/	Lic. No. 0510411360 Date: 25.07.2019	
Decision: The Committee considered the case as per the agenda and noted that this case was transferred from NC-VI for fixation of norms but hard copy of application has not yet been received from the firm. Therefore committee decided to send a reminder a reminder to the firm to furnish the complete three sets of application for fixation of norms. The case stands deferred for re-listing.			

Case No.:61/3/84-ALC3/2020	Party Name ORIENT CRAFT LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
HQ File :	RLA File :	Lic. No. 0510411571	

01/84/050/00708/AM21/	05/24/040/00282/AM20/	Date: 20.08.2019	
Decision: The Committee considered the case as per the agenda and noted that hard copy of application has not yet been received from the firm. Therefore committee decided to send a reminder a reminder to the firm to furnish the complete three sets of application for fixation of norms. The case stands deferred for re-listing.			

33	Case No.:62/3/84-ALC3/2020	Party Name MODELAMA EXPORTS PVT LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00709/AM21/	RLA File : 05/24/040/00297/AM20/	Lic. No. 0510411587 Date: 21.08.2019	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to Sh. RA Lal for examination. The case stands deferred for re-listing.				

34	Case No.:11/10/84-ALC3/2019	Party Name MODELAMA EXPORTS PVT LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00231/AM20/	RLA File : 05/24/040/00315/AM20/	Lic. No. 0510411665 Date: 28.08.2019	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply by email dated 27.10.2020. Committee went through the details submitted in this case decided to refer the case to Sh. RA Lal for examination. The case stands deferred for re-listing.				

35	Case No.:12/10/84-ALC3/2019	Party Name ASHUTOSH FIBRE PVT. LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Rejected
	HQ File : 01/84/050/00232/AM20/	RLA File : 08/24/040/00166/AM20/	Lic. No. 0810146062 Date: 29.08.2019	
Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm and in this regard, a letter was sent to the firm on 02.12.2019 followed by reminders on 20.02.2020, 24.09.2020, 15.10.2020. However, no information has been received so far. Therefore, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.				

36	Case No.:23/10/84-ALC3/2019	Party Name RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00243/AM20/	RLA File : 05/24/040/00322/AM20/	Lic. No. 0510411721 Date: 03.09.2019	
Decision: The Committee considered the case as per the agenda alongwith others relevant papers and noted that firms reply has been sent to DPIIT, and decided to wait for their comments. The case stands deferred for re-listing.				

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37	Case No.:24/10/84-ALC3/2019	Party Name FRONTIER PROTECTIVEWEAR PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Rejected
	HQ File :01/84/050/00244/AM20/	RLA File : 02/24/040/00088/AM20/	Lic. No.0210209416 Date: 04.09.2019	
Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 02.12.2019 followed by reminders on 20.02.2020, 24.09.2020, 15.10.2020. However, no reply has been received yet. Hence, the committee decided to reject the case RA concerned may take necessary action subject to compliance of other usual conditions.				

38	Case No.:27/10/84-ALC3/2019	Party Name RAINBOW FABPACK LLP	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Rejected
	HQ File : 01/84/050/00247/AM20/	RLA File : 24/24/040/00023/AM20/	Lic. No. 2410042849 Date: 04.09.2019	
Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm and in this regard, a letter was sent to the firm on 02.12.2019 followed by reminders on 20.02.2020, 24.09.2020. However, no information has been received so far. Therefore, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.				

39	Case No.:25/10/84-ALC3/2019	Party Name OPERA GLOBAL PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Rejected
	HQ File : 01/84/050/00245/AM20/	RLA File : 05/24/040/00325/AM20/	Lic. No. 0510411753 Date: 05.09.2019	
Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 02.12.2019 followed by reminders on 20.02.2020, 24.09.2020. However, no reply has been received yet. Hence, the committee decided to reject the case RA concerned may take necessary action subject to compliance of other usual conditions.				

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Case No.:4/11/84-ALC3/2019	Party Name AMARYLLIS HEALTHCARE PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Approved	
HQ File : 01/84/050/00251/AM20/	RLA File : 07/24/040/00112/AM20/	Lic. No. 0710115387 Date: 05.09.2019		
Decision : The Committee considered the case as per the agenda and based upon written comments from DCMSME dated 19.10.2020, committee decided to ratify the norms for above said Adv. Authorization as under:				
S. No.	Export item	Qty.(Pcs.)	Import item	Qty. Recommended
1.	MC.DE1-60641 EXTREMITY DRAPE, SMS 63IN x100IN, RUBBER 1.5IN CIRCLE FENESTRATION,ABSORBENT 21IN x 31IN, MADE OUT OF NONWOVENS SMS FABRIC IN KGS362.10 GSM 45 (+/-10%)	1980	NON WOVEDS SMS FABRIC GSM 45 (+/- 10%)	282.22 Kg.
2.	MC.GN1-1001 SURGICAL GOWN, NONREINFORCED,SMS, MEDIUM, MADE OUT OF NONWOVENS SMS FABRIC IN	1050	NON WOVEDS SMS FABRIC	118.13 Kg.

	KGS124.70 GSM 45 (+/-10%)		GSM 45 (+/- 10%)	
3.	MC.GN1-1002 SURGICAL GOWN, NONREINFORCED, SMS, LARGE, MADE OUT OF NONWOVENS SMS FABRIC IN KGS 1230.30 GSM 45 (+/-10%)	9600	NON WOVENS SMS FABRIC GSM 45 (+/- 10%)	1145.00 Kg.
4.	MC.GN1-1003 SURGICAL GOWN, NONREINFORCED, SMS, X-LARGE, MADE OUT OF NONWOVENS SMS FABRIC IN KGS 820.80 GSM 45 (+/-10%)	6000	NON WOVENS SMS FABRIC GSM 45 (+/- 10%)	772.20 kg.
5.	MC.GN1-1004 SURGICAL GOWN, NONREINFORCED, SMS, XX-LARGE, MADE OUT OF NONWOVENS SMS FABRIC IN KGS138.20 GSM 45 (+/-10%)	800	NON WOVENS SMS FABRIC GSM 45 (+/- 10%)	134.0 Kg.
6.	MC.GR1-2001 SURGICAL GOWN, REINFORCED, SMS, MEDIUM, MADE OUT OF NONWOVENS SMS FABRIC IN KGS 42.80, GSM 45 (+/-10%)	360	NON WOVENS SMS FABRIC GSM 45 (+/- 10%)	41.0 Kg.
7.	MC.GR1-2002 SURGICAL GOWN, REINFORCED, SMS, LARGE, MADE OUT OF NONWOVENS SMS FABRIC IN KGS256.30, GSM 45 (+/-10%)	2000	NON WOVENS SMS FABRIC GSM 45 (+/- 10%)	238.50 Kg
8.	MC.GR1-2003 SURGICAL GOWN, REINFORCED, SMS, X-LARGE, MADE OUT OF NONWOVENS SMS FABRIC IN KGS 154.70, GSM 45 (+/-10%)	1125	NON WOVENS SMS FABRIC GSM 45 (+/- 10%)	145.0 Kg.
9.	MC.GR1-2004 SURGICAL GOWN, REINFORCED, SMS, XX-LARGE, MADE OUT OF NONWOVENS SMS FABRIC IN KGS 48.60 GSM 45 (+/-10%)	280	NON WOVENS SMS FABRIC GSM 45 (+/- 10%)	40.0 Kg.
10.	MC.WR1-2424 WRAPPER, SMS, 24INCH x 24INCH, MADE OUT OF NONWOVENS SMMMS FABRIC IN KGS 244.70 GSM 43 (+/-10%)	15000	NON WOVENS SMMMS N FABRIC GSM 43 (+/- 10%)	240.0 Kg.
11.	MC.DP1-45001 PATIENT DRAPE, SMS, 42IN x58IN, HALF, MADE OUT OF NONWOVENS SMMMS FABRIC IN KGS 87.30 GSM 43 (+/-10%)	1200	NON WOVENS SMMMS N FABRIC GSM 43 (+/- 10%)	29.1 Kg.
12.	MC.DP1-57001 PATIENT DRAPE, SMS, 53IN x77IN, THREE-QUARTER, MADE OUT OF NONWOVENS SMMMS FABRIC IN KGS 326.10 GSM 43 (+/-10%)	2700	NON WOVENS SMMMS N FABRIC GSM 43 (+/- 10%)	65.47 Kg.
13.	MC.DP1-70001 PATIENT DRAPE, SMS, 70IN x100IN, FULL, MADE OUT OF NONWOVENS SMMMS FABRIC IN KGS 527.80 GSM 43 (+/-10%)	2600	NON WOVENS SMMMS N FABRIC GSM 43 (+/- 10%)	63.04 Kg.
14.	MC.DU1-12521 UTILITY DRAPE, SMS, 15IN x26IN WITH ADHESIVE, MADE OUT OF NONWOVENS SMMMS FABRIC IN KGS 652.80 GSM 43 (+/-10%)	57600	NON WOVENS SMMMS N FABRIC GSM 43 (+/- 10%)	656.36 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

41	Case No.:3/11/84-ALC3/2019	Party Name DAS STYLE PVT.LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00250/AM20/	RLA File : 02/24/040/00090/AM20/	Lic. No. 0210209424 Date: 06.09.2019	
Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking				

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certain information was sent to the firm on 24.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm.
The case stands deferred for re-listing.

42	Case No.:7/11/84-ALC3/2019	Party Name GLOBAL ATTIRE PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Rejected
	HQ File : 01/84/050/00254/AM20/	RLA File : 32/24/040/00049/AM20/	Lic. No. 3210079107 Date: 12.09.2019	
Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 18.12.2019 followed by reminders on 19.06.2020, 24.09.2020. However, no reply has been received yet. Hence, the committee decided to reject the case RA concerned may take necessary action subject to compliance of other usual conditions.				

43	Case No.:9/11/84-ALC3/2019	Party Name TANGERINE DESIGN PVT. LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00256/AM20/	RLA File : 05/24/040/00331/AM20/	Lic. No. 0510411817 Date: 12.09.2019	
Decision: Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the firm on 20.02.2020. Followed by reminder on 23.09.2020. However, the firm vide their email dated 15.09.2020 has requested to grant them more time to submit their applications/reply. Therefore, the Committee decided to wait for firm's reply. The case stands deferred for re-listing				

44	Case No.:11/11/84-ALC3/2019	Party Name GAINUP INDUSTRIES INDIA PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00258/AM20/	RLA File : 35/24/040/00021/AM20/	Lic. No. 3510045601 Date: 16.09.2019	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply. Committee went through the details submitted in this case and decided to refer the case to Sh. RA Lal for examination. The case stands deferred for re-listing.				

45	Case No.:19/11/84-ALC3/2019	Party Name HRITIK EXIM	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Rejected
	HQ File : 01/84/050/00266/AM20/	RLA File : 26/24/040/00007/AM20/	Lic. No. 2610012882 Date: 19.09.2019	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply on dated 26.10.2020. Committee has gone through the details submitted by firm and noted that there is no proper justification for import huge quantities claimed for making the export product, therefore decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.				

46	Case No.: 20/11/84-ALC3/2019	Party Name FLOOR DECOR	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00267/AM20/	RLA File : 35/24/040/00022/AM20/	Lic. No. 3510045603 Date: 20.09.2019	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 24.06.2020 and same has been sent to DPIIT on dated 28.07.2020. However, no information has been received yet. Therefore, the Committee decided to wait of their comments. The case stands deferred for re-listing				

47	Case No.: 22/11/84-ALC3/2019	Party Name ASHUTOSH FIBRE PVT. LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Rejected
	HQ File : 01/84/050/00269/AM20/	RLA File : 08/24/040/00165/AM20/	Lic. No. 0810146221 Date: 23.09.2019	
Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 19.12.2019 followed by reminders on 22.06.2020, 24.09.2020, 15.10.2020. However, no reply has been received yet. Hence, the committee decided to reject the case RA concerned may take necessary action subject to compliance of other usual conditions.				

48	Case No.: 56/3/84-ALC3/2020	Party Name WELSPUN FLOORING LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00703/AM21/	RLA File : 09/24/040/00298/AM20/	Lic. No. 0910068011 Date: 23.09.2019	
Decision: The Committee considered the case as per agenda along with other relevant papers and decided to ask the firm to furnish complete two sets of application. The case stands deferred for re-listing.				

49	Case No.: 6/15/85-ALC3/2019	Party Name ORIENT CRAFT LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/85/050/00097/AM20/	RLA File : 05/24/040/00378/AM20/	Lic. No. 0510412061 Date: 10.10.2019	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DCMSME for examination. The case stands deferred for re-listing.				

50	Case No.: 8/15/85-ALC3/2019	Party Name CREATIVE GARMENTS PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Rejected
	HQ File : 01/85/050/00099/AM20/	RLA File : 03/94/040/00562/AM20/	Lic. No. 0310832283 Date: 17.10.2019	
Decision: The Committee considered the case as per the agenda and noted that this case is transferred from NC-VI for fixation of norms but the copy of application has not yet been received from the firm. Therefore,				

the Committee decided to reject the case.
RA concerned may take necessary action subject to compliance of other usual conditions.

51	Case No.: 1/14/84-ALC3/2019	Party Name KORRUN INDIA PVT LTD	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00317/AM20/	RLA File : 07/24/040/00160/AM20/	Lic. No. 0710115612 Date: 28.10.2019	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 26.09.2020 and same has been sent to DPIIT on dated 14.10.2020. However, no information has been received yet. Therefore, the Committee decided to wait of their comments. The case stands deferred for re-listing				

52	Case No.: 2/14/84-ALC3/2019	Party Name KORRUN INDIA PVT LTD	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00318/AM20/	RLA File : 07/24/040/00161/AM20/	Lic. No. 0710115613 Date: 28.10.2019	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 26.09.2020 and same has been sent to DPIIT on dated 14.10.2020. However, no information has been received yet. Therefore, the Committee decided to wait of their comments. The case stands deferred for re-listing				

53	Case No.: 3/14/84-ALC3/2019	Party Name KORRUN INDIA PVT LTD	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00319/AM20/	RLA File : 07/24/040/00159/AM20/	Lic. No. 0710115614 Date: 28.10.2019	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 26.09.2020 and same has been sent to DPIIT on dated 14.10.2020. However, no information has been received yet. Therefore, the Committee decided to wait of their comments. The case stands deferred for re-listing				

54	Case No.: 5/14/84-ALC3/2019	Party Name PALLAVA TEXTILES PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Rejected
	HQ File : 01/84/050/00321/AM20/	RLA File : 32/24/040/00063/AM20/	Lic. No. 3210079186 Date: 29.10.2019	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email 24.09.2020. Committee noted that firm has obtained two Advance Licenses, one under "Norms" category and other under "No norms" category, one for Cotton yarn and other for blended yarn. In the application under consideration, both the export products are blended yarn. The total weight of both the export products is 148148 kgs each and content of cotton yarn in both the export products is also 148148 kgs each. Committee felt that reply is not proper, therefore decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.				

55	Case No.:10/14/84-ALC3/2019	Party Name MATRIX CLOTHING PVT. LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00326/AM20/	RLA File : 05/24/040/00424/AM20/	Lic. No. 0510412305 Date: 31.10.2019	
Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm and in this regard, a letter was sent to the firm on 21.02.2020 followed by reminders on 24.09.2020. However, no information has been received so far. Therefore, the Committee decided to send a final reminder to the firm. The case stands deferred for re-listing				

56	Case No.:13/14/84-ALC3/2019	Party Name GOLITE INDUSTRIES	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00329/AM20/	RLA File : 05/23/040/00300/AM20/	Lic. No. 0510412315 Date: 31.10.2019	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DPIIT for examination. The case stands deferred for re-listing.				

57	Case No.:16/14/84-ALC3/2019	Party Name ENVOGUE WOODWORKING PVT. LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00332/AM20/	RLA File : 05/23/040/00297/AM20/	Lic. No. 0510412332 Date: 01.11.2019	
Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 21.02.2019 followed by reminders on 24.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing.				

58	Case No.:17/14/84-ALC3/2019	Party Name ASHOKA TESSILES	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00333/AM20/	RLA File : 05/23/040/00302/AM20/	Lic. No. 0510412335 Date: 01.11.2019	
Decision : The Committee considered the case as per the agenda and based on comments from DCMSME , committee decided to ask the firm to furnish the following : 1. Dimension of each export product. 2. CAD/Lay marker / cutting plan for each import item to be used in export product, which should indicate how to arrive at the required qty. 3. To indicate the uses of each import material in the export product. The case stands deferred for re-listing				

59	Case No.:21/14/84-ALC3/2019	Party Name MODELAMA EXPORTS PVT LTD.	Meeting No. 3/84-ALC3/2020 Date:17.09.2020	Status: Deferred and Re-indexed
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HQ File : 01/84/050/00337/AM20/	RLA File : 05/24/040/00455/AM20/	Lic. No. 0510412375 Date: 05.11.2019	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply. Committee went through the details submitted in this case and decided to refer the case to Sh. RA Lal for examination. The case stands deferred for re-listing.			

Case No.:25/14/84-ALC3/2019	Party Name REINFORCED EARTH INDIA PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re- indexed
60 HQ File : 01/84/050/00341/AM20/	RLA File : 05/24/040/00354/AM20/	Lic. No. 0510412399 Date: 06.11.2019	
Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 21.02.2019 followed by reminders on 24.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing.			

Case No.:26/14/84-ALC3/2019	Party Name WEAR WELL INDIA PVT. LTD.	Meeting No. 3/84-ALC3/2020 Date:17.09.2020	Status: Deferred and Re-indexed
61 HQ File : 01/84/050/00342/AM20/	RLA File : 05/24/040/00447/AM20/	Lic. No. 0510412426 Date: 08.11.2019	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply. Committee went through the details submitted in this case and noted that application has been sent to DCMSME and decided wait for their comments. The case stands deferred for re-listing.			

Case No.:31/14/84-ALC3/2019	Party Name FREUDENBERG PERFORMANCE MATERIALS INDIA PVT LTD	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re- indexed
62 HQ File : 01/84/050/00347/AM20/	RLA File : 04/24/040/00123/AM20/	Lic. No. 0410166256 Date: 11.11.2019	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply on dated 24.02.2020. Committee went through the details submitted in this case and decided to refer the case to DCMSME for examination. The case stands deferred for re-listing.			

Case No.:32/14/84-ALC3/2019	Party Name SHANKAR PACKAGINGS LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Approved.
63 HQ File : 01/84/050/00348/AM20/	RLA File : 34/24/040/00230/AM20/	Lic. No. 3410045597 Date: 11.11.2019	
Decision: The Committee considered the case as per the agenda and decided to approve the case as per SION published already and also decided to delete input item Conductive black as no justification is provided.			

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64	Case No.:33/14/84-ALC3/2019	Party Name KORRUN INDIA PVT LTD	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00349/AM20/	RLA File : 07/24/040/00172/AM20/	Lic. No. 0710115670 Date: 13.11.2019	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 26.09.2020 and same has been sent to DPIIT on dated 14.10.2020. However, no information has been received yet. Therefore, the Committee decided to wait of their comments. The case stands deferred for re-listing				

65	Case No.:34/14/84-ALC3/2019	Party Name KORRUN INDIA PVT LTD	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00350/AM20/	RLA File : 07/24/040/00173/AM20/	Lic. No. 0710115671 Date: 13.11.2019	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 26.09.2020 and same has been sent to DPIIT on dated 14.10.2020. However, no information has been received yet. Therefore, the Committee decided to wait of their comments. The case stands deferred for re-listing				

66	Case No.:37/14/84-ALC3/2019	Party Name MIRA EXIM LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00353/AM20/	RLA File : 05/24/040/00477/AM20/	Lic. No. 0510412474 Date: 14.11.2019	
Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 21.02.2019 followed by reminders on 24.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing.				

67	Case No.:1/15/84-ALC3/2019	Party Name AGAMYA PACKAGING SOLUTIONS PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00355/AM20/	RLA File : 07/24/040/00149/AM20/	Lic. No. 0710115685 Date : 14.11.2019	
Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm and in this regard, a letter was sent to the firm on 22.06.2020 followed by reminders on 24.09.2020. However, no information has been received so far. Therefore, the Committee decided to send a final reminder to the firm. The case stands deferred for re-listing				

68	Case No.:2/15/84-ALC3/2019	Party Name SUNNY INTERNATIONAL LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00356/AM20/	RLA File : 33/24/040/00025/AM20/	Lic. No. 3310030613 Date: 15.11.2019	

Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm and in this regard, a letter was sent to the firm on 22.06.2020 followed by reminders on 24.09.2020. However, no information has been received so far. Therefore, the Committee decided to send a final reminder to the firm. The case stands deferred for re-listing

69	Case No.: 5/15/84-ALC3/2019	Party Name ESS ENN EXPORTS,	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00359/AM20/	RLA File : 32/24/040/00077/AM20/	Lic. No. 3210079240 Date: 19.11.2019	

Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm and in this regard, a letter was sent to the firm on 22.06.2020 followed by reminders on 24.09.2020. However, no information has been received so far. Therefore, the Committee decided to send a final reminder to the firm. The case stands deferred for re-listing

70	Case No.: 6/15/84-ALC3/2019	Party Name JNG FOOTSTEP PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00360/AM20/	RLA File : 05/23/040/00289/AM20/	Lic. No. 0510412553 Date: 20.11.2019	

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 22.06.2019 followed by reminders on 24.09.2020, 27.10.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing.

71	Case No.: 7/15/84-ALC3/2019	Party Name OM LEATHER ARTDECO (P) LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00361/AM20/	RLA File : 02/24/040/00119/AM20/	Lic. No. 0210209557 Date: 21.11.2019	

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 22.06.2019 followed by reminders on 24.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing.

72	Case No.: 9/15/84-ALC3/2019	Party Name S.K. SHOES AND BOOTS PVT. LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00363/AM20/	RLA File : 06/24/040/00066/AM20/	Lic. No. 0610039352 Date: 21.11.2019	

Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 29.10.2020 and same has been sent to DPIIT on dated 02.11.2020. However, no information has been received yet. Therefore, the Committee decided to wait of their comments. The case stands deferred for re-listing



73	Case No.:11/15/84-ALC3/2019	Party Name JAYANTHI TEXTILE PRODUCTS	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re- indexed
	HQ File : 01/84/050/00365/AM20/	RLA File : 32/24/040/00080/AM20/	Lic. No. 3210079248 Date: 21.11.2019	
Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm and in this regard, a letter was sent to the firm on 22.06.2020 followed by reminders on 24.09.2020. However, no information has been received so far. Therefore, the Committee decided to send a final reminder to the firm. The case stands deferred for re-listing				

74	Case No.:16/15/84-ALC3/2019	Party Name S.K. EXPORTS	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re- indexed
	HQ File : 01/84/050/00370/AM20/	RLA File : 06/24/040/00068/AM20/	Lic. No. 0610039355 Date: 25.11.2019	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application and same has been sent to DCMSME. Committee decided to wait for their comments. The case stands deferred for re-listing.				

75	Case No.:18/15/84-ALC3/2019	Party Name GLOBAL ATTIRE PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re- indexed
	HQ File : 01/84/050/00372/AM20/	RLA File : 32/24/040/00082/AM20/	Lic. No. 3210079254 Date: 25.11.2019	
Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm and in this regard, a letter was sent to the firm on 22.06.2020 followed by reminders on 24.09.2020. However, no information has been received so far. Therefore, the Committee decided to send a final reminder to the firm. The case stands deferred for re-listing				

76	Case No.:20/15/84-ALC3/2019	Party Name S. P. APPARELS LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re- indexed
	HQ File : 01/84/050/00374/AM20/	RLA File : 32/24/040/00083/AM20/	Lic. No. 3210079256 Date: 26.11.2019	
Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm and in this regard, a letter was sent to the firm on 22.06.2020 followed by reminder on 24.09.2020. However, no information has been received so far. Therefore, the Committee decided to send a final reminder to the firm. The case stands deferred for re-listing				

77	Case No.:21/15/84-ALC3/2019	Party Name TANGERINE DESIGN PVT. LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re- indexed
	HQ File : 01/84/050/00375/AM20/	RLA File : 05/24/040/00510/AM20/	Lic. No. 0510412650 Date: 26.11.2019	

Decision: Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the firm on 22.06.2020. Followed by reminder on 24.09.2020. However, the firm vide their email dated 10.09.2020 has requested to grant them more time to submit their applications/reply. Therefore, the Committee decided to wait for firm's reply. The case stands deferred for re-listing

78	Case No.:28/15/84-ALC3/2019	Party Name PAN GUJARAT SPORTSWEAR PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00382/AM20/	RLA File : 34/24/040/00266/AM20/	Lic. No. 3410045661 Date: 28.11.2019	

Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm and in this regard, a letter was sent to the firm on 22.06.2020 followed by reminder on 24.09.2020. However, no information has been received so far. Therefore, the Committee decided to send a final reminder for requisite information alongwith CAD, Image, measurement chart of export items to the firm. The case stands deferred for re-listing

79	Case No.:29/15/84-ALC3/2019	Party Name ARJAN IMPEX PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re- indexed
	HQ File : 01/84/050/00383/AM20/	RLA File : 05/23/040/00340/AM20/	Lic. No. 0510412721 Date: 29.11.2019	

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 22.06.2019 followed by reminders on 24.09.2020. However, no reply has been received yet. Hence, the committee decided to send a last and final reminder to the firm. The case stands deferred for re-listing.

80	Case No.:31/15/84-ALC3/2019	Party Name MASTER GARMENTS	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00385/AM20/	RLA File : 32/24/040/00087/AM20/	Lic. No. 3210079263 Date: 02.12.2019	

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 22.06.2019 followed by reminders on 23.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm alongwith sample of the export product and specification. The case stands deferred for re-listing.

81	Case No.:32/15/84-ALC3/2019	Party Name TANGERINE DESIGN PVT. LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00386/AM20/	RLA File : 05/24/040/00531/AM20/	Lic. No. 0510412755 Date: 03.12.2019	

Decision: Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the firm on 22.06.2020. Followed by reminder on 28.09.2020. However, the firm vide their email dated 10.09.2020 has requested to grant them more time to submit their applications/reply. Therefore, the Committee decided to wait for firm's reply.

The case stands deferred for re-listing

82	Case No.:33/15/84-ALC3/2019	Party Name TANGERINE DESIGN PVT. LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00387/AM20/	RLA File : 05/24/040/00530/AM20/	Lic. No. 0510412756 Date: 03.12.2019	
Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the firm on 22.06.2020. Followed by reminder on 28.09.2020. However, the firm vide their email dated 10.09.2020 has requested to grant them more time to submit their applications/reply. Therefore, the Committee decided to wait for firm's reply. The case stands deferred for re-listing				

83	Case No.:34/15/84-ALC3/2019	Party Name DRISHTI LIFESTYLE	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status:Surrendered
	HQ File : 01/84/050/00388/AM20/	RLA File : 05/23/040/00337/AM20/	Lic. No. 0510412764 Date: 04.12.2019	
Decision: The Committee considered the case as per the agenda and noted that firm has informed by email dated 28.09.2020 that above said Adv. Auth has been surrendered at CLA-Delhi. Therefore committee decided to withdrawn the case from the agenda and close the case. RA concerned may take necessary action subject to compliance of other usual conditions.				

84	Case No.:41/15/84-ALC3/2019	Party Name KORRUN INDIA PVT LTD	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Approved																									
	HQ File : 01/84/050/00395/AM20/	RLA File : 07/24/040/00205/AM20/	Lic. No. 0710115798 Date: 05.12.2019																										
Decision: The Committee considered the case as per the agenda and noted that case pertains to DPIIT. Based upon written comments vide letter- P-47011/79/2020-TSW dated 02.11.2020 received from DPIIT, committee decided to ratify the norms for above said Adv. Authorization as under: Export Product (SI no 1) : Travel Bag - Back pack Dell Essential Sleeve 13 Quantity :10,000 Numbers																													
<table border="1"> <thead> <tr> <th>Sl. No.</th><th>Item Description</th><th>Fabric GSM</th><th>UOM</th><th>Quantity recommended</th></tr> </thead> <tbody> <tr> <td>1</td><td>Pile Fabric (Lycra Velvet Fabric) Lycra paste SBR& Velvet 3mm WR (M0103048)</td><td>778 Gsm</td><td>SQM</td><td>Net content + 5 % wastage</td></tr> <tr> <td>2</td><td>Pile Fabric (Lycra Velvet Fabric) Lycra paste SBR& Velvet 3mm WR (X016014001A001 & X016015001A001)</td><td>767 Gsm</td><td>SQM</td><td>Net content + 5 % wastage</td></tr> <tr> <td>3</td><td>Warp Pile Fabric Uncut (Velvet Fabric) 130g Velvet (reverse) (M0103049)</td><td>143 Gsm</td><td>SQM</td><td>Net content + 5 % wastage</td></tr> <tr> <td>4</td><td>Zip Fastner 5# nylon twill zipper (M0200029)</td><td>--</td><td>MTR</td><td>Actual + 1% wastage</td></tr> </tbody> </table>					Sl. No.	Item Description	Fabric GSM	UOM	Quantity recommended	1	Pile Fabric (Lycra Velvet Fabric) Lycra paste SBR& Velvet 3mm WR (M0103048)	778 Gsm	SQM	Net content + 5 % wastage	2	Pile Fabric (Lycra Velvet Fabric) Lycra paste SBR& Velvet 3mm WR (X016014001A001 & X016015001A001)	767 Gsm	SQM	Net content + 5 % wastage	3	Warp Pile Fabric Uncut (Velvet Fabric) 130g Velvet (reverse) (M0103049)	143 Gsm	SQM	Net content + 5 % wastage	4	Zip Fastner 5# nylon twill zipper (M0200029)	--	MTR	Actual + 1% wastage
Sl. No.	Item Description	Fabric GSM	UOM	Quantity recommended																									
1	Pile Fabric (Lycra Velvet Fabric) Lycra paste SBR& Velvet 3mm WR (M0103048)	778 Gsm	SQM	Net content + 5 % wastage																									
2	Pile Fabric (Lycra Velvet Fabric) Lycra paste SBR& Velvet 3mm WR (X016014001A001 & X016015001A001)	767 Gsm	SQM	Net content + 5 % wastage																									
3	Warp Pile Fabric Uncut (Velvet Fabric) 130g Velvet (reverse) (M0103049)	143 Gsm	SQM	Net content + 5 % wastage																									
4	Zip Fastner 5# nylon twill zipper (M0200029)	--	MTR	Actual + 1% wastage																									

5	Slide Fastner & parts 5# reverse slider+logo puller (M0301277)	--	NOS	Net to net
6	Labels of textile materials Sewing label (M0707516 & M0707517)	--	NOS	Net to net

Export Product (Sl no 2) :Travel Bag - Back pack Dell Essential Sleeve 15
Quantity : 10,000 Numbers

Sl. No.	Item Description	Fabric GSM	UOM	Qty. Recommended
1	Pile Fabric (Lycra Velvet Fabric) Lycra paste SBR& Velvet 3mm WR (M0103048)	778 Gsm	SQM	Net content + 5 % wastage
2	Pile Fabric (Lycra Velvet Fabric) Lycra paste SBR& Velvet 3mm WR (X016014001A001 & X016015001A001)	767 Gsm	SQM	Net content + 5 % wastage
3	Warp Pile Fabric Uncut (Velvet Fabric) 130g Velvet (reverse) (M0103049)	143 Gsm	SQM	Net content + 5 % wastage
4	Zip Fastner 5# nylon twill zipper (M0200029)	--	MTR	Actual + 1% wastage
5	Slide Fastner & parts 5# reverse slider+logo puller (M0301277)	--	NOS	Net to net
6	Labels of textile materials Sewing label (M0707516 & M0707517)	--	NOS	Net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

85	Case No.:37/15/84-ALC3/2019	Party Name SIVSHREE MEDITEX (INDIA) PRIVATE LIMITED,	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00391/AM20/	RLA File : 32/24/040/00079/AM20/	Lic. No. 3210079276 Date: 06.12.2019	
Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm and in this regard, a letter was sent to the firm on 22.06.2020 followed by reminder on 28.09.2020. However, no information has been received so far. Therefore, the Committee decided to send a final reminder to the firm. The case stands deferred for re-listing				

86	Case No.:38/15/84-ALC3/2019	Party Name KORRUN INDIA PVT LTD	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Approved
	HQ File : 01/84/050/00392/AM20/	RLA File : 07/24/040/00207/AM20/	Lic. No. 0710115810 Date: 06.12.2019	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 01.10.2020 and same has been sent to DPIIT on dated 14.10.2020. Based on written comments vide F.N. P-47011/79/2020-TSW dated 02.11.2020, committee decided to ratify the norms as				

under:

Taking cue from G-33, following norms are recommended:

Export Item (Sl no 1) : Travel Bag - Backpack Dell Pro BP 15

Quantity : 20,000 Nos.

Import Items List:

Sl. No.	Item Description	Fabric GSM	UOM	Quantity Recommended
1	100% Polyester PVB Coated Fabric 600D*300D*68T RPVB WR reverse fabric (M0103010)	365	SQM	Net content + 5 % wastage
2	100% Polyester PVB Coated Fabric 600D*300D*68T RPVB WR reverse printed fabric (X016009001001)	408	SQM	Net content + 5 % wastage
3	100% Polyester PVB Coated Fabric 1260D*1680D*52T Poly Solution dyed W/R RPVB coating (M0103006)	841	SQM	Net content + 5 % wastage
4	100% Polyurethane Coated Fabric Reflective fabric WR (M0103011)	210	SQM	Net content + 5 % wastage
5	100% Polyester PU Coated Printed Fabric 210D HD PU/DN printing (M0101125)	88	SQM	Net content + 5 % wastage
6	100% Polyester PU coated Printed fabric 210D HD PU/DN (Printing) (M0101125)	87	SQM	Net content + 5 % wastage
7	Mesh Fabric (Air) air mesh DN 230g (M0103209)	230	SQM	Net content + 5 % wastage
8	Mesh Fabric (Flat) 150g flat mesh (M0100041)	150	SQM	Net content + 5 % wastage
9	Mesh Fabric (Elastic) 170g elastic mesh DN (M0101032)	170	SQM	Net content + 5 % wastage
10	Polyethylene Foam (Cross Linked) XPE Foam 5mm (20T) (M0101744)	--	SQM	Net to Net
11	Polyethylene Foam (Cross Linked) XPE Foam 10mm (40T) (M0101745)	--	SQM	Net to Net
12	EVA (1 No. per export item) Molding EVA 8mm (ON-1415) (M0604698)	--	NOS	Net to Net
13	EVA EVA 5mm (60) (M0101689)	--	SQM	Net to Net
14	Zip Fastner 8# nylon twill zipper (M0200091)	--	MTR	Actual + 1% Wastage
15	Zip Fastner 5# nylon twill zipper (M0200029)	--	MTR	Actual + 1% Wastage
16	Zip Fastner 5# nylon twill zipper (M0200087)	--	MTR	Actual + 1% Wastage
17	Zip Fastner 5# nylon twill zipper (M0200080)	--	MTR	Actual + 1% Wastage
18	Webbing Woven Fabric (32mm width in running linear meter) 32mm imitation nylon tublar (M0400695)	--	MTR	Net to Net
19	Webbing Woven Fabric (38mm width in running linear meter) 38mm twill webbing (M0401190)	--	MTR	Net to Net
20	Webbing Woven Fabric (20mm width in running linear fabric) 20mm imitation nylon fine wave webbing	--	MTR	Net to Net

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	(M0400592)			
21	Webbing Woven Fabric (13mm width in running linear meter) 13mm reflective imitation nylon webbing (M0401042)	--	MTR	Net to Net
22	Narrow woven fabrics of man made fibre for binding (22mm width in running linear meter) 22mm twill binding tape (M0400978)	--	MTR	Net to Net
23	Narrow woven fabrics of man made fibre for binding (22mm width in running linear meter) 22mm twill binding tape (M0402143)	--	MTR	Net to Net
24	Narrow woven fabrics of man made fibre for binding (20mm width in running linear meter) 20mm twill nylon binding tape (M0401027)	--	MTR	Net to Net
25	Narrow woven fabrics of man made fibre for binding (25mm width in running linear meter) 25mm 300D binding tape (M0400439)	--	MTR	Net to Net
26	Narrow woven fabrics of man made fibre for binding (22mm width in running linear meter) 22mm 300D binding tape (M0400461)	--	MTR	Net to Net
27	Narrow woven fabrics of man made fibre for binding (20mm width in running linear meter) 20mm 600D binding tape (M0402284)	--	MTR	Net to Net
28	Webbing Woven fabric (20mm width in running linear meter) 20mm elastic webbing (M0400713)	--	MTR	Net to Net
29	Slide Fastner & parts (2 Nos. per export item) 8# reverse slider + plastic puller (M0301222)	--	NOS	Net to Net
30	Slider Fastner & parts (2 Nos. per export item) 8# reverse slider + long puller/DN (M0300550)	--	NOS	Net to Net
31	Slide Fastner & parts (3 Nos. per export item) 5# reverse slider + plastic puller (M0300423)	--	NOS	Net to Net
32	Slide Fastner & parts (1 No. per export item) 5# reverse slider + long puller/DN (M0300380)	--	NOS	Net to Net
33	Slide Fastner & parts (2 Nos. per export item) Molding puller (M0301237)	--	NOS	Net to Net
34	Plastic Buckle (2 Nos. per export item) 20mm plastic adjuster (M0500789)	--	NOS	Net to Net
35	Labels of textile materials (1 No. per export item) Dell Woven Label/DN (M0604704)	--	NOS	Net to Net
36	Labels of textile materials (3 Nos. per export item) Charge Woven Label/DN (M0600579)	--	NOS	Net to Net
37	Labels of textile materials (1 No. per export item) Eco-friendly woven label (Ecoloop) (M0605960)	--	NOS	Net to Net
38	Labels of textile materials (1 no. per export item) Sewing label (Dell Pro BP 15 2J9XN) (M0605048)	--	NOS	Net to Net

RA concerned may take necessary action subject to compliance of other usual conditions.



Case No.:39/15/84-ALC3/2019		Party Name KORRUN INDIA PVT LTD	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Approved
HQ File : 01/84/050/00393/AM20/		RLA File : 07/24/040/00206/AM20/	Lic. No. 0710115819 Date: 06.12.2019	
Decision: The Committee considered the case as per the agenda and noted that case pertains to DPIIT. Based upon written comments vide letter- P-47011/79/2020-TSW dated 02.11.2020 received from DPIIT, committee decided to ratify the norms for above said Adv. Authorization as under:				
Export Product (Sl no 1) : Travel Bag - Back Pack Dell Pro BC 14				
Quantity : 20,000 Numbers				
Sl. No.	Item Description	Fabric GSM	UOM	Qty. Recommended
1	100% Polyester PVB coated Fabric 1260D*1680D*52T POLY SOLUTION DYED W/R RPVB COATING (M0103006)	843 Gsm	SQM	Actual + 5 % wastage
2	100% Polyester PU coated fabric 600D/PU (M01000496)	370 Gsm	SQM	Actual + 5 % wastage
3	100% Polyester PVB coated fabric 600D Reverse fabric 600D*300D*68T RPVB WR (M0103010)	367 Gsm	SQM	Actual + 5 % wastage
4	100% Polyester PVB coated Printed panel 600D Reverse Fabric 600D*300D*68T RPVB WR (X016007001001 & X016008001001)	353 Gsm	SQM	Actual + 5 % wastage
5	100% Polyurethane coated fabric Reflective fabric WR (M0103011)	210 Gsm	SQM	Actual + 5 % wastage
6	100% Polyester PU coated Printed fabric 210D HD PU/DN (Printing) (M0101125)	86 Gsm	SQM	Actual + 5 % wastage
7	100% Polyester PVC coated fabric Vinyl PU (M0101074)	843 Gsm	SQM	Actual + 5 % wastage
8	Mesh fabric (flat) 150g flat mesh (M0100041)	150 Gsm	SQM	Actual + 5 % wastage
9	Warp Pile Fabric Uncut (Velvet Fabric) Embossed velvet (M0103019)	130 Gsm	SQM	Actual + 5 % wastage
10	Warp Knit Fabric Dyed (Neoprene Fabric) 2mm Single face Neopen (M0103122)	130 Gsm	SQM	Actual + 5 % wastage
11	Polyethylene Foam (Cross Linked) XPE foam 8mm (40T) (M0101134)	--	SQM	Net to net
12	EVA (1 No. per export item) Moulding EVA 8mm (M0604706 & M0605015)	--	NOS	Net to net
13	EVA (1 No. Per Export item) Moulding EVA 8mm (M0604706 & M0605016)	--	NOS	Net to net
14	EVA (1 No. per export item) Moulding EVA 8mm (M0604702 & M0604700)	--	NOS	Net to net
15	Polypropylene board (1 No per export item) 1.0mm moulding PP board (M0604676 & M0604677)	--	NOS	Net to net
16	Polypropylene board (1 No. per export item) 0.6mm moulding PP board (M0604678 & M0604675)	--	NOS	Net to net

17	Zip Fastner 8# nylon twill zipper (M0200091)	--	MTR	Net + 1% wastage
18	Zip fastner 5# nylon twill zipper (M0200087)	--	MTR	Net + 1% wastage
19	Zip fastner 5# nylon twill zipper (M0200029)	--	MTR	Net + 1% wastage
20	Zip fastner 5# nylon twill zipper (M0200080)	--	MTR	net + 1% wastage
21	Webbing Woven fabric (38mm width in running linear meter) 38mm twill webbing (M0401190)	--	MTR	Net to net
22	Webbing woven fabric (25mm width in running linear meter) 25mm twill webbing (M0401186)	--	MTR	Net to net
23	Narrow woven fabrics of Man-made fibre for Binding (22mm width in running linear meter) 22mm twill binding tape (M0400978)	--	MTR	Net to net
24	Narrow woven fabrics of Man-made fibre for Binding (20mm width in running linear meter) 20mm 300D binding tape (M0400174)	--	MTR	Net to net
25	Narrow woven fabrics of Man-made fibre for Binding (20mm width in running linear meter) 20mm 300D binding tape (M0402285)	--	MTR	Net to net
26	Narrow woven fabrics of Man-made fibre for Binding (22mm width in running linear meter) 22mm 300D binding tape (M0400461)	--	MTR	Net to net
27	Narrow woven fabrics of Man-made fibre for Binding (25mm width in running linear meter) 25mm 300D binding tape (M0400439)	--	MTR	Net to net
28	Narrow woven fabrics of Man-made fibre for Elastic Binding (22mm width in running linear meter) 22mm folded elastic binding tape (M0400972)	--	MTR	Net to net
29	Polypropylene rope (3mm width in running linear meter) 3mm PP pipe (M0600642)	--	MTR	Net to net
30	Slide fastner & parts (2 Nos per export item) 8# reverse slider +plastic puller (M0301222)	--	NOS	Net to net
31	Slide Fastner & parts (2 Nos per export item) 8# reverse slider+long puller/DN (M0300550)	--	NOS	Net to net
32	Slide fastner & parts (3 Nos. per export item) 5# reverse slider+plastic puller (M0300423)	--	NOS	Net to net
33	Slide fastner & parts (1 Nos per export item) 5# reverse slider+long puller/DN (M0300380)	--	NOS	Net to net
34	Plastic buckle (1 nos per export item) 38mm plastic triglide buckle (M0300640)	--	NOS	Net to net
35	Plastic hook (2 nos per export item) 38mm plastic hook (M0501705)	--	NOS	Net to net
36	Plastic hook (2 Nos per export item) 25mm plastic triangle buckle (M0501706)	--	NOS	Net to net
37	Slide fastner & parts (2 nos per export item) Molding puller (M0301237)	--	NOS	Net to net
38	Pins	--	NOS	Net to net

	Pipe joint pin (M0500735)			
39	Labels of textile materials (1 No per export item) Dell woven label/DN (M0604704)	--	NOS	Net to net
40	Labels of textile materials (1 No per export item) Charge woven label/DN (M0600579)	--	NOS	Net to net
41	Labels of textile materials (1 No per export item) Eco-friendly woven label (M0605960)	--	NOS	Net to net
42	Labels of textile materials (1 No per export item) Sewing label (Dell pro BC 14 8NW0J) (M0605040 & M0605044)	--	NOS	Net to net

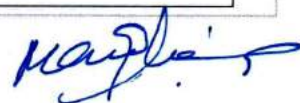
Export Product (Sl no 2) : Travel Bag - Back Pack Dell Pro BC 15

Quantity : 20,000 Numbers

Sl. No.	Item Description	Fabric GSM	UOM	Qty. Recommended
1	100% Polyester PVB coated Fabric 1260D*1680D*52T POLY SOLUTION DYED W/R RPVB COATING (M0103006)	843 Gsm	SQM	Actual + 5 % wastage
2	100% Polyester PU coated fabric 600D/PU (M01000496)	370 Gsm	SQM	Actual + 5 % wastage
3	100% Polyester PVB coated fabric 600D Reverse fabric 600D*300D*68T RPVB WR (M0103010)	367 Gsm	SQM	Actual + 5 % wastage
4	100% Polyester PVB coated Printed panel 600D Reverse Fabric 600D*300D*68T RPVB WR (X016007001001 & X016008001001)	353 Gsm	SQM	Actual + 5 % wastage
5	100% Polyurethane coated fabric Reflective fabric WR (M0103011)	210 Gsm	SQM	Actual + 5 % wastage
6	100% Polyester PU coated Printed fabric 210D HD PU/DN (Printing) (M0101125)	86 Gsm	SQM	Actual + 5 % wastage
7	100% Polyester PVC coated fabric Vinyl PU (M0101074)	843 Gsm	SQM	Actual + 5 % wastage
8	Mesh fabric (flat) 150g flat mesh (M0100041)	150 Gsm	SQM	Actual + 5 % wastage
9	Warp Pile Fabric Uncut (Velvet Fabric) Embossed velvet (M0103019)	130 Gsm	SQM	Actual + 5 % wastage
10	Warp Knit Fabric Dyed (Neoprene Fabric) 2mm Single face Neopen (M0103122)	130 Gsm	SQM	Actual + 5 % wastage
11	Polyethylene Foam (Cross Linked) XPE foam 8mm (40T) (M0101134)	--	SQM	Net to net
12	EVA (1 No. per export item) Moulding EVA 8mm (M0604706 & M0605015)	--	NOS	Net to net
13	EVA (1 No. Per Export item) Moulding EVA 8mm (M0604706 & M0605016)	--	NOS	Net to net
14	EVA (1 No. per export item) Moulding EVA 8mm (M0604702 & M0604700)	--	NOS	Net to net
15	Polypropylene board (1 No per export item) 1.0mm moulding PP board (M0604676 &	--	NOS	Net to net

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	M0604677)			
16	Polypropylene board (1 No. per export item) 0.6mm moulding PP board (M0604678 & M0604675)	--	NOS	Net to net
17	Zip Fastner 8# nylon twill zipper (M0200091)	--	MTR	Actual + 1% wastage
18	Zip fastner 5# nylon twill zipper (M0200087)	--	MTR	Actual + 1% wastage
19	Zip fastner 5# nylon twill zipper (M0200029)	--	MTR	Actual + 1% wastage
20	Zip fastner 5# nylon twill zipper (M0200080)	--	MTR	Actual + 1% wastage
21	Webbing Woven fabric (38mm width in running linear meter) 38mm twill webbing (M0401190)	--	MTR	Net to net
22	Webbing woven fabric (25mm width in running linear meter) 25mm twill webbing (M0401186)	--	MTR	Net to net
23	Narrow woven fabrics of Man made fibre for Binding (22mm width in running linear meter) 22mm twill binding tape (M0400978)	--	MTR	Net to net
24	Narrow woven fabrics of Man made fibre for Binding (20mm width in running linead meter) 20mm 300D binding tape (M0400174)	--	MTR	Net to net
25	Narrow woven fabrics of Man made fibre for Binding (20mm width in running linear meter) 20mm 300D binding tape (M0402285)	--	MTR	Net to net
26	Narrow woven fabrics of Man made fibre for Binding (22mm width in running linear meter) 22mm 300D binding tape (M0400461)	--	MTR	Net to net
27	Narrow woven fabrics of Man made fibre for Binding (25mm width in running linear meter) 25mm 300D binding tape (M0400439)	--	MTR	Net to net
28	Narrow woven fabrics of Man made fibre for Elastic Binding (22mm width in running linear meter) 22mm folded elastic binding tape (M0400972)	--	MTR	Net to net
29	Polypropylene rope (3mm width in running linear meter) 3mm PP pipe (M0600642)	--	MTR	Net to net
30	Slide fastner & parts (2 Nos per export item) 8# reverse slider +plastic puller (M0301222)	--	NOS	Net to net
31	Slide Fastner & parts (2 Nos per export item) 8# reverse slider+long puller/DN (M0300550)	--	NOS	Net to net
32	Slide fastner & parts (3 Nos. per export item) 5# reverse slider+plastic puller (M0300423)	--	NOS	Net to net



33	Slide fastner & parts (1 Nos per export item) 5# reverse slider+long puller/DN (M0300380)	--	NOS	Net to net
34	Plastic buckle (1 nos per export item) 38mm plastic triglide buckle (M0300640)	--	NOS	Net to net
35	Plastic hook (2 nos per export item) 38mm plastic hook (M0501705)	--	NOS	Net to net
36	Plastic hook (2 Nos per export item) 25mm plastic triangle buckle (M0501706)	--	NOS	Net to net
37	Slide fastner & parts (2 nos per export item) Moulding puller (M0301237)	--	NOS	Net to net
38	Pins Pipe joint pin (M0500735)	--	NOS	Net to net
39	Labels of textile materials (1 No per export item) Dell woven label/DN (M0604704)	--	NOS	Net to net
40	Labels of textile materials (1 No per export item) Charge woven label/DN (M0600579)	--	NOS	Net to net
41	Labels of textile materials (1 No per export item) Eco-friendly woven label (M0605960)	--	NOS	Net to net
42	Labels of textile materials (1 No per export item) Sewing label (Dell pro BC 14 8NW0J) (M0605040 & M0605044)	--	NOS	Net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

88	Case No.:40/15/84-ALC3/2019	Party Name LEX INDUSTRIES	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00394/AM20/	RLA File : 06/24/040/00070/AM20/	Lic. No. 0610039363 Date: 06.12.2019	
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the CAD, Image, Measurement chart of export items to the firm. The case stands deferred for re-listing				

89	Case No.:42/15/84-ALC3/2019	Party Name ADIL TEXTILES PRIVATE LIMITED,	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00396/AM20/	RLA File : 32/24/040/00090/AM20/	Lic. No. 3210079275 Date: 06.12.2019	
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm has furnished the application copy. Committee went through the details submitted in this case and based on recommendation of Sh. RA Lal , committee decided to ask the firm to furnish the following : 1. CAD, Image and Measurement Chart 2. Calculation sheet reflecting requirement of inputs in square meters per piece of export product along with stage wise wastage. The case stands deferred for re-listing				

90	Case No.:43/15/84-ALC3/2019	Party Name KORRUN INDIA PVT LTD	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00397/AM20/	RLA File : 07/24/040/00204/AM20/	Lic. No. 0710115827 Date: 09.12.2019	
	Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the firm on 22.06.2019 followed by reminders on 28.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm for requisite information and also decide to ask the firm to furnish complete two sets of applications. The case stands deferred for re-listing.			

91	Case No.:15/16/84-ALC3/2019	Party Name AUTOLIV INDIA PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00412/AM20/	RLA File : 07/24/040/00214/AM20/	Lic. No. 0710115853 Date: 13.12.2019	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm was asked to furnish the following: <ol style="list-style-type: none"> 1. Weight of export product in kg terms , indicating manufacturing process using ram material 2. Complete calculation for requirement raw material for manufacturing of export product. 3. Function of each coating chemical in the export product. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing			

92	Case No.:1/17/84-ALC3/2019	Party Name SMF&G TRADING PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00458/AM20/	RLA File : 07/24/040/00233/AM20/	Lic. No. 0710116013 Date: 10.01.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm was asked to furnish the following: <ol style="list-style-type: none"> 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing			

93	Case No.:4/17/84-ALC3/2019	Party Name RICHA GLOBAL EXPORTS PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00461/AM20/	RLA File : 05/24/040/00646/AM20/	Lic. No. 0510413289 Date: 10.01.2020	
	Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 28.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing			

94	Case No.:6/17/84-ALC3/2019	Party Name KERALA BALERS PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00463/AM20/	RLA File : 10/24/040/00085/AM20/	Lic. No. 1010060365 Date: 13.01.2020	
Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the firm on 28.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing				

95	Case No.:7/17/84-ALC3/2019	Party Name TANGERINE DESIGN PVT. LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00464/AM20/	RLA File : 05/24/040/00652/AM20/	Lic. No. 0510413317 Date: 13.01.2020	
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm was asked on 28.09.2020 to furnish the following: <ol style="list-style-type: none"> 1. To give net import content of each input in the export product. 2. Complete calculation for requirement of raw material/input indicating separately wastage with justification. 3. Specification of import item from 13, 15 to 19. However, the firm vide their email dated 15.09.2020 has requested to grant them more time to submit their applications/reply. Therefore, the Committee decided to wait for firm's reply. The case stands deferred for re-listing.				

96	Case No.:8/17/84-ALC3/2019	Party Name SAMSONITE SOUTH ASIA PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00465/AM20/	RLA File : 03/95/040/01003/AM20/	Lic. No. 0310834117 Date: 14.01.2020	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted the application copy and same has been sent to DPIIT. However, no information has been received yet. Therefore, the Committee decided to wait of their comments. The case stands deferred for re-listing.				

97	Case No.:10/17/84-ALC3/2019	Party Name PINNACLE CLOTHING CO	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00467/AM20/	RLA File : 05/24/040/00659/AM20/	Lic. No. 0510413334 Date: 15.01.2020	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted the application copy. Committee observed that attached copy of CAD of export item is not proper. Therefore decided to send a final reminder to the firm to furnish the proper CAD. The case stands deferred for re-listing.				

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98	Case No.:11/17/84-ALC3/2019	Party Name PINNACLE CLOTHING CO	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00468/AM20/	RLA File : 05/24/040/00660/AM20/	Lic. No. 0510413335 Date: 15.01.2020	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted the application copy. Committee observed that attached copy of CAD of export item is not proper. Therefore decided to send a final reminder to the firm to furnish the proper CAD. The case stands deferred for re-listing.				

99	Case No.:12/17/84-ALC3/2019	Party Name MIRA EXIM LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00469/AM20/	RLA File : 05/24/040/00658/AM20/	Lic. No. 0510413338 Date: 15.01.2020	
Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm and in this regard, a letter was sent to the firm on 28.09.2020. However, no information has been received so far. Therefore, the Committee decided to send a final reminder to the firm. The case stands deferred for re-listing				

100	Case No.:14/17/84-ALC3/2019	Party Name KATMANDU APPAREL PVT LTD	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00471/AM20/	RLA File : 03/94/040/00858/AM20/	Lic. No. 0310834158 Date: 15.01.2020	
Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm and in this regard, a letter was sent to the firm on 28.09.2020. However, no information has been received so far. Therefore, the Committee decided to send a final reminder to the firm. The case stands deferred for re-listing				

101	Case No.:16/21/85-ALC3/2019	Party Name RADNIK EXPORTS	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/85/050/00157/AM20/	RLA File : 05/24/040/00677/AM20/	Lic. No. 0510413384 Date: 20.01.2020	
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and noted that case is transferred from NC-VI for fixation of norms. After detailed deliberation, Committee decided to ask the firm to furnish the following: <ol style="list-style-type: none"> 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.				

102	Case No.:24/21/85-ALC3/2019	Party Name AVANTI OVERSEAS PVT LTD	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File :	RLA File :	Lic. No. 0510413482	

01/85/050/00165/AM20/	05/23/040/00419/AM20/	Date: 30.01.2020	
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and noted that case is transferred from NC-VI for fixation of norms. After detailed deliberation, Committee decided to ask the firm to furnish the Complete two sets of hard copy of application alongwith CAD, Image, Measurement Chart. The case stands deferred for re-listing			

103	Case No.:2/22/85-ALC3/2019	Party Name ORIENT CRAFT LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/85/050/00168/AM20/	RLA File : 05/24/040/00701/AM20/	Lic. No. 0510413517 Date: 04.02.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and noted that case is transferred from NC-VI for fixation of norms. After detailed deliberation, Committee decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.			

104	Case No.:59/3/84-ALC3/2020	Party Name OPERA GLOBAL PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00706/AM21/	RLA File : 05/24/040/00114/AM21/	Lic. No. 0510414460 Date: 22.06.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.			

105	Case No.:60/3/84-ALC3/2020	Party Name RICHA GLOBAL EXPORTS PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00707/AM21/	RLA File : 05/24/040/00121/AM21/	Lic. No. 0510414462 Date: 22.06.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.			

106	Case No.:1/3/84-ALC3/2020	Party Name HIGH PERFORMANCE TEXTILES PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00648/AM21/	RLA File : 05/23/040/00074/AM21/	Lic. No. 0510414605 Date: 10.07.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and			



decided to ask the firm to furnish the following:

1. Net content of HDPE and indigenous material in export product.
2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

107	Case No.: 2/3/84-ALC3/2020	Party Name KORRUN INDIA PVT LTD	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00649/AM21/	RLA File : 07/24/040/00108/AM21/	Lic. No. 0710116748 Date: 14.07.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing			

108	Case No.: 3/3/84-ALC3/2020	Party Name WEAR WELL INDIA PRIVATE LIMITED.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00650/AM21/	RLA File : 05/24/040/00170/AM21/	Lic. No. 0510414641 Date: 16.07.2020	
	Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DCMSME for examination. The case stands deferred for re-listing.			

109	Case No.: 4/3/84-ALC3/2020	Party Name FLSMIDTH PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00651/AM21/	RLA File : 04/24/040/00038/AM21/	Lic. No. 0410166898 Date: 17.07.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing			

110	Case No.: 5/3/84-ALC3/2020	Party Name STRAWBERRY STUDIO EXPORTS PRIVATE LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00652/AM21/	RLA File : 05/24/040/00177/AM21/	Lic. No. 0510414658 Date: 21.07.2020	
	Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DCMSME for examination. The case stands deferred for re-listing.			

111	Case No.: 6/3/84-ALC3/2020	Party Name PEARL APPARELS	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File :	RLA File :	Lic. No. 0510414666	

01/84/050/00653/AM21/	05/24/040/00187/AM21/	Date: 21.07.2020	
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: <ol style="list-style-type: none"> 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.			

112	Case No.:7/3/84-ALC3/2020	Party Name WEAR WELL INDIA PRIVATE LIMITED.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00654/AM21/	RLA File : 05/24/040/00184/AM21/	Lic. No. 0510414669 Date: 21.07.2020	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DCMSME for examination. The case stands deferred for re-listing.				

113	Case No.:8/3/84-ALC3/2020	Party Name JINDAL YARNS PVT.LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status:Rejected
	HQ File : 01/84/050/00655/AM21/	RLA File : 33/24/040/00007/AM21/	Lic. No. 3310030712 Date: 21.07.2020	
Decision: Committee considered the case as per agenda along with other relevant papers and decided that no norms can be worked out on the base of waste import. Therefore committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.				

114	Case No.:9/3/84-ALC3/2020	Party Name GRAND INTERNATIONAL	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00656/AM21/	RLA File : 06/24/040/00022/AM21/	Lic. No. 0610039553 Date: 21.07.2020	
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: <ol style="list-style-type: none"> 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.				

115	Case No.:10/3/84-ALC3/2020	Party Name CHHAPERIA INTERNATIONAL COMPANY	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00657/AM21/	RLA File : 07/24/040/00110/AM21/	Lic. No. 0710116777 Date: 22.07.2020	
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: <ol style="list-style-type: none"> 1. Complete technical specifications of import and export items. 2. Complete two sets of hard copy of application. 3. Name of the material. 4. Net Weight of bobins in export item. 				

The case stands deferred for re-listing.

116	Case No.: 11/3/84-ALC3/2020	Party Name ANAX INDUSTRIES PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00658/AM21/	RLA File : 31/83/040/00030/AM21/	Lic. No. 3110067793 Date: 23.07.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: <ol style="list-style-type: none"> 1. Content of each import item in making of export product. 2. Complete two sets of hard copy of application. 3. Number of layers. 4. Each layer constituent and GSM 5. Export item does not say how many layers or constituents clarify how accountability will be ensured. <p>The case stands deferred for re-listing.</p>			

117	Case No.: 12/3/84-ALC3/2020	Party Name SCORPIOS APPARELS PVT.LTD.,	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00659/AM21/	RLA File : 05/24/040/00173/AM21/	Lic. No. 0510414717 Date: 24.07.2020	
	Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DCMSME for examination. The case stands deferred for re-listing.			

118	Case No.: 13/3/84-ALC3/2020	Party Name RAHMAN INDUSTRIES LTD	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00660/AM21/	RLA File : 06/24/040/00024/AM21/	Lic. No. 0610039558 Date: 24.07.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing			

119	Case No.: 14/3/84-ALC3/2020	Party Name KABADI SHANKARSA & CO.,	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00661/AM21/	RLA File : 07/24/040/00099/AM21/	Lic. No. 0710116801 Date: 27.07.2020	
	Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DCMSME for examination. The case stands deferred for re-listing.			

120	Case No.:15/3/84-ALC3/2020	Party Name RADNIK EXPORTS	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00662/AM21/	RLA File : 05/24/040/00175/AM21/	Lic. No. 0510414756 Date: 28.07.2020	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to Sh. RA Lal for examination. The case stands deferred for re-listing.				

121	Case No.:16/3/84-ALC3/2020	Party Name RADNIK EXPORTS	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00663/AM21/	RLA File : 05/24/040/00197/AM21/	Lic. No. 0510414757 Date: 28.07.2020	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to Sh. RA Lal for examination. The case stands deferred for re-listing.				

122	Case No.:17/3/84-ALC3/2020	Party Name SAGAR METALLICS PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00664/AM21/	RLA File : 52/24/040/00033/AM21/	Lic. No. 5210043477 Date : 28.07.2020	
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing				

123	Case No.:18/3/84-ALC3/2020	Party Name BHARTIYA INTERNATIONAL LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00665/AM21/	RLA File : 07/24/040/00112/AM21/	Lic. No. 0710116811 Date : 29.07.2020	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DPIIT for examination. The case stands deferred for re-listing.				

124	Case No.:19/3/84-ALC3/2020	Party Name AKHANDJYOTI FLEXIBLE PACKAGING PRIVATE Ltd.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00666/AM21/	RLA File : 56/24/040/00011/AM21/	Lic. No. 5610005912 Date : 29.07.2020	
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing				

125	Case No.: 20/3/84-ALC3/2020	Party Name GAINUP INDUSTRIES INDIA PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00667/AM21/	RLA File : 32/24/040/00030/AM21/	Lic. No. 3210079630 Date : 30.07.2020	
	Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to Sh. Shaish Kumar for examination. The case stands deferred for re-listing.			

126	Case No.: 21/3/84-ALC3/2020	Party Name ARJAN IMPEX PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00668/AM21/	RLA File : 05/23/040/00118/AM21/	Lic. No. 0510414833 Date : 07.08.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing			

127	Case No.: 22/3/84-ALC3/2020	Party Name ARJAN IMPEX PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00669/AM21/	RLA File : 05/23/040/00119/AM21/	Lic. No. 0510414834 Date : 07.08.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing			

128	Case No.: 23/3/84-ALC3/2020	Party Name SHAMIMSONS INTERNATIONAL	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00670/AM21/	RLA File : 06/24/040/00028/AM21/	Lic. No.:0610039573 Date : 11.08.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.			

129	Case No.: 24/3/84-ALC3/2020	Party Name G.S. EXPORTS	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00671/AM21/	RLA File : 33/24/040/00009/AM21/	Lic. No. 3310030722 Date : 11.08.2020	

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application.
The case stands deferred for re-listing

130	Case No.: 25/3/84-ALC3/2020	Party Name ABHIKRITI IMPEX PVT. LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00672/AM21/	RLA File : 02/24/040/00058/AM21/	Lic. No. 0210210038 Date : 13.08.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: <ol style="list-style-type: none"> 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.			

131	Case No.: 26/3/84-ALC3/2020	Party Name SALEHA INTERNATIONAL	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00673/AM21/	RLA File : 06/24/040/00027/AM21/	Lic. No. 0610039580 Date : 14.08.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: <ol style="list-style-type: none"> 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application 3. Net import content in the export product giving separate wastage of raw material 4. Calculation for requirement of raw material both imported, indigenous for manufactured and product 5. Justification for wastage claimed The case stands deferred for re-listing.			

132	Case No.: 27/3/84-ALC3/2020	Party Name BOX MUSE	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00674/AM21/	RLA File : 07/24/040/00134/AM21/	Lic. No. 0710116890 Date : 17.08.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.			

133	Case No.: 28/3/84-ALC3/2020	Party Name CAMPARI EXPORTS PVT.LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00675/AM21/	RLA File : 05/23/040/00131/AM21/	Lic. No. 0510414897 Date : 17.08.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:			

1. CAD, Image, Measurement chart.
 2. Complete two sets of hard copy of application.
- The case stands deferred for re-listing.

134	Case No.: 29/3/84-ALC3/2020	Party Name ROYALE SPORTSWEAR	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00676/AM21/	RLA File : 05/24/040/00230/AM21/	Lic. No. 0510414899 Date : 17.08.2020	
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: <ol style="list-style-type: none"> 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.				

135	Case No.: 30/3/84-ALC3/2020	Party Name BHARTIYA NTERNATIONAL LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00677/AM21/	RLA File : 07/24/040/00127/AM21/	Lic. No. 0710116893 Date : 17.08.2020	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DPIIT for examination. The case stands deferred for re-listing.				

136	Case No.: 31/3/84-ALC3/2020	Party Name GAURAV INTERNATIONAL	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00678/AM21/	RLA File : 05/23/040/00127/AM21/	Lic. No. 0510414910 Date : 17.08.2020	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to Sh. RA Lal for examination. The case stands deferred for re-listing.				

137	Case No.: 32/3/84-ALC3/2020	Party Name MAGSONS EXPORTS	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00679/AM21/	RLA File : 05/24/040/00233/AM21/	Lic. No. 0510414921 Date : 18.08.2020	
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: <ol style="list-style-type: none"> 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.				

138	Case No.: 33/3/84-ALC3/2020	Party Name RISHI FIBC SOLUTIONS PVT LTD	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00680/AM21/	RLA File : 07/24/040/00139/AM21/	Lic. No. 0710116900 Date : 18.08.2020	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DPIIT for examination. The case stands deferred for re-listing.				

139	Case No.: 34/3/84-ALC3/2020	Party Name AMARYLLIS HEALTHCARE PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00681/AM21/	RLA File : 07/24/040/00137/AM21/	Lic. No. 0710116904 Date : 18.08.2020	
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.				

140	Case No.: 35/3/84-ALC3/2020	Party Name AYM SYNTEX LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Approved
	HQ File : 01/84/050/00682/AM21/	RLA File : 03/94/040/00309/AM21/	Lic. No. 0310837726 Date : 18.08.2020	
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for above said Adv Authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.				

141	Case No.: 37/3/84-ALC3/2020	Party Name CLEAR EDGE FILTRATION INDIA PRIVATE LTD	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00684/AM21/	RLA File : 13/24/040/00030/AM21/	Lic. No. 1310049647 Date : 18.08.2020	
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.				

142	Case No.: 36/3/84-ALC3/2020	Party Name D. DECOR EXPORTS PRIVATE LIMITED.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00683/AM21/	RLA File : 03/94/040/00338/AM21/	Lic. No. 0310837760 Date : 19.08.2020	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to				

Sh. RA Lal for examination.
The case stands deferred for re-listing.

143	Case No.: 38/3/84-ALC3/2020	Party Name COTTON WORLD	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00685/AM21/	RLA File : 07/24/040/00138/AM21/	Lic. No. 0710116910 Date : 19.08.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.			

144	Case No.: 39/3/84-ALC3/2020	Party Name LOYAL TEXTILE MILLS LTD	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00686/AM21/	RLA File : 32/24/040/00033/AM21/	Lic. No. 3210079646 Date : 19.08.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.			

145	Case No.: 40/3/84-ALC3/2020	Party Name GAINUP INDUSTRIES INDIA PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00687/AM21/	RLA File : 32/24/040/00037/AM21/	Lic. No. 3210079647 Date : 19.08.2020	
	Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to Sh. Shaish Kumar for examination. The case stands deferred for re-listing.			

146	Case No.: 41/3/84-ALC3/2020	Party Name MARKLON TEX IN PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00688/AM21/	RLA File : 52/24/040/00028/AM21/	Lic. No. 5210043494 Date : 20.08.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.			

147	Case No.: 42/3/84-ALC3/2020	Party Name WEAR WELL INDIA PRIVATE LIMITED.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File :	RLA File :	Lic. No. 0510414974	

01/84/050/00689/AM21/	05/24/040/00242/AM21/	Date : 21.08.2020
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: <ol style="list-style-type: none"> 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.		

148	Case No.: 43/3/84-ALC3/2020 Party Name LOYAL TEXTILE MILLS LTD	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00690/AM21/	RLA File : 32/24/040/00040/AM21/	Lic. No. 3210079652 Date : 21.08.2020
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: <ol style="list-style-type: none"> 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.			

149	Case No.: 44/3/84-ALC3/2020 Party Name GROWEL IMPEX PVT. LTD	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00691/AM21/	RLA File : 05/23/040/00140/AM21/	Lic. No. 0510414992 Date : 24.08.2020
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: <ol style="list-style-type: none"> 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.			

150	Case No.: 45/3/84-ALC3/2020 Party Name AVANTI OVERSEAS PVT LTD	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00692/AM21/	RLA File : 05/23/040/00145/AM21/	Lic. No. 0510414993 Date : 24.08.2020
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: <ol style="list-style-type: none"> 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.			

151	Case No.: 46/3/84-ALC3/2020 Party Name RATANMOTI TEXTFAB (INDIA) PVT. LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00693/AM21/	RLA File : 31/83/040/00051/AM21/	Lic. No. 3110067833 Date : 24.08.2020
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and			

decided to ask the firm to furnish the following:

1. Complete two sets of hard copy of application.
2. Complete technical specification of export item.
3. Type of Fabric.

The case stands deferred for re-listing.

152	Case No.: 47/3/84-ALC3/2020	Party Name S.B. INTERNATIONAL	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00694/AM21/	RLA File : 06/24/040/00037/AM21/	Lic. No. 0610039593 Date : 25.08.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.			

153	Case No.: 48/3/84-ALC3/2020	Party Name CENTURY OVERSEAS	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00695/AM21/	RLA File : 05/23/040/00141/AM21/	Lic. No. 0510415008 Date : 26.08.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.			

154	Case No.: 49/3/84-ALC3/2020	Party Name RADNIK AUTO EXPORTS	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00696/AM21/	RLA File : 05/24/040/00244/AM21/	Lic. No. 0510415013 Date : 26.08.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.			

155	Case No.: 50/3/84-ALC3/2020	Party Name SURYA TEXTTECH,	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00697/AM21/	RLA File : 30/24/040/00038/AM21/	Lic. No. 3010105368 Date : 26.08.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.			



156	Case No.: 52/3/84-ALC3/2020	Party Name SPUNWEB NONWOVEN	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00699/AM21/	RLA File : 24/24/040/00035/AM21/	Lic. No. 2410043216 Date : 26.08.2020	
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.				

157	Case No.: 53/3/84-ALC3/2020	Party Name ARVIND LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00700/AM21/	RLA File : 08/24/040/00146/AM21/	Lic. No. 0810148417 Date : 27.08.2020	
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.				

158	Case No.: 54/3/84-ALC3/2020	Party Name AAN CLOTHINGS LLP	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00701/AM21/	RLA File : 05/23/040/00151/AM21/	Lic. No. 0510415041 Date : 28.08.2020	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to Sh. RA Lal for examination. The case stands deferred for re-listing.				

159	Case No.: 55/3/84-ALC3/2020	Party Name HINDUSTAN APPAREL INDUSTRIES	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00702/AM21/	RLA File : 03/94/040/00368/AM21/	Lic. No. 0310837964 Date : 28.08.2020	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DCMSME for examination. The case stands deferred for re-listing.				

160	Case No.: 57/3/84-ALC3/2020	Party Name GAINUP INDUSTRIES INDIA PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00704/AM21/	RLA File : 32/24/040/00041/AM21/	Lic. No. 3210079672 Date : 28.08.2020	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the				

case to Sh. Shaish Kumar for examination. The case stands deferred for re-listing.

161	Case No.: 63/3/84-ALC3/2020	Party Name ARVIND LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00710/AM21/	RLA File : 08/24/040/00151/AM21/	Lic. No. 0810148442 Date : 28.08.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: <ol style="list-style-type: none"> 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.			

162	Case No.: 64/3/84-ALC3/2020	Party Name ARVIND LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00711/AM21/	RLA File : 08/24/040/00152/AM21/	Lic. No. 0810148443 Date : 28.08.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: <ol style="list-style-type: none"> 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.			

163	Case No.: 65/3/84-ALC3/2020	Party Name ARVIND LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00712/AM21/	RLA File : 08/24/040/00154/AM21/	Lic. No. 0810148447 Date : 31.08.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: <ol style="list-style-type: none"> 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.			

164	Case No.: 66/3/84-ALC3/2020	Party Name RADNIK EXPORTS	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00713/AM21/	RLA File : 05/24/040/00254/AM21/	Lic. No. 0510415053 Date : 31.08.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: <ol style="list-style-type: none"> 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.			

165	Case No.: 67/3/84-ALC3/2020	Party Name SURGEINE HEALTHCARE INDIA PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00714/AM21/	RLA File : 05/24/040/00259/AM21/	Lic. No. 0510415055 Date : 31.08.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.			

166	Case No.: 68/3/84-ALC3/2020	Party Name HIGH SPIRIT COMMERCIAL VENTURES PRIVATE Ltd.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00715/AM21/	RLA File : 03/94/040/00382/AM21/	Lic. No. 0310837999 Date : 31.08.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.			

167	Case No.: 69/3/84-ALC3/2020	Party Name QUALIANCE INTERNATIONAL PVT.LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00716/AM21/	RLA File : 03/95/040/00330/AM21/	Lic. No. 0310838009 Date : 31.08.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.			

168	Case No.: 70/3/84-ALC3/2020	Party Name ANITHAA WEAVING MILL PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00717/AM21/	RLA File : 32/24/040/00042/AM21/	Lic. No. 3210079673 Date : 31.08.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: 1. Complete two sets of hard copy of application. 2. Weight of export item. 3. Content of Viscose in export item. The case stands deferred for re-listing.			

169	Case No.: 71/3/84-ALC3/2020	Party Name LOYAL TEXTILE MILLS LTD	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00718/AM21/	RLA File : 32/24/040/00043/AM21/	Lic. No. 3210079680 Date : 01.09.2020	

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart.
2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

170	Case No.: 72/3/84-ALC3/2020	Party Name SPUNWEB NONWOVEN	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00719/AM21/	RLA File : 24/24/040/00038/AM21/	Lic. No. 2410043226 Date : 01.09.2020	
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.				

171	Case No.: 73/3/84-ALC3/2020	Party Name JUNIPER HEALTH LLP	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00720/AM21/	RLA File : 31/83/040/00054/AM21/	Lic. No. 3110067838 Date : 02.09.2020	
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: <ol style="list-style-type: none"> 1. Content of each import item in making of export product. 2. Complete two sets of hard copy of application. 3. Number of layers. 4. Each layer constituent and GSM 5. Export item does not say how many layers or constituents clarify how accountability will be ensured. The case stands deferred for re-listing.				

172	Case No.: 74/3/84-ALC3/2020	Party Name RAS POLYPACK PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00721/AM21/	RLA File : 56/24/040/00017/AM21/	Lic. No. 5610005929 Date : 02.09.2020	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DPIIT for examination. The case stands deferred for re-listing.				

173	Case No.: 75/3/84-ALC3/2020	Party Name RAS POLYPACK PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00722/AM21/	RLA File : 56/24/040/00016/AM21/	Lic. No. 5610005930 Date : 02.09.2020	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DPIIT for examination. The case stands deferred for re-listing.				

174	Case No.: 76/3/84-ALC3/2020	Party Name AKRITI CREATIONS PVT. LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00723/AM21/	RLA File : 05/23/040/00143/AM21/	Lic. No. 0510415114 Date : 04.09.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: <ol style="list-style-type: none"> 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.			

175	Case No.: 77/3/84-ALC3/2020	Party Name ULTRA NONWOVEN	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00724/AM21/	RLA File : 03/95/040/00233/AM21/	Lic. No. 0310838093 Date : 04.09.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.			

176	Case No.: 78/3/84-ALC3/2020	Party Name MAJSTRO FOOTWEAR	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00725/AM21/	RLA File : 33/24/040/00005/AM21/	Lic. No. 3310030738 Date : 07.09.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.			

177	Case No.: 79/3/84-ALC3/2020	Party Name PARVEEN WOOLLEN & SPINNING MILLS	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Rejected
	HQ File : 01/84/050/00726/AM21/	RLA File : 33/24/040/00010/AM21/	Lic. No. 3310030739 Date : 07.09.2020	
	Decision: Committee considered the case as per agenda along with other relevant papers and decided that no norms can be worked out on the base of waste import. Therefore committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.			

178	Case No.: 80/3/84-ALC3/2020	Party Name RICHA GLOBAL EXPORTS PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00727/AM21/	RLA File : 05/24/040/00268/AM21/	Lic. No. 0510415140 Date : 08.09.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:			

1. CAD, Image, Measurement chart.
 2. Complete two sets of hard copy of application.
- The case stands deferred for re-listing.

179	Case No.: 81/3/84-ALC3/2020	Party Name SHRI TECHTEX PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00728/AM21/	RLA File : 08/24/040/00168/AM21/	Lic. No. 0810148507 Date : 08.09.2020	
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.				

180	Case No.: 82/3/84-ALC3/2020	Party Name GINGER FASHIONS PVT.LTD,	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00729/AM21/	RLA File : 07/24/040/00149/AM21/	Lic. No. 0710116972 Date : 08.09.2020	
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.				

181	Case No.: 83/3/84-ALC3/2020	Party Name DAKS INDIA INDUSTRIES PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00730/AM21/	RLA File : 05/23/040/00169/AM21/	Lic. No. 0510415158 Date : 09.09.2020	
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.				

182	Case No.: 84/3/84-ALC3/2020	Party Name TEAM KNITS	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00731/AM21/	RLA File : 32/24/040/00046/AM21/	Lic. No. :3210079687 Date : 09.09.2020	
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.				



183	Case No.:85/3/84-ALC3/2020	Party Name BHARTIYA NTERNATIONAL LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00732/AM21/	RLA File : 07/24/040/00157/AM21/	Lic. No. 0710116981 Date: 09.09.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.			

184	Case No.:86/3/84-ALC3/2020	Party Name KARAN LETEX LTD	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00733/AM21/	RLA File : 06/24/040/00040/AM21/	Lic. No. 0610039605 Date: 10.09.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.			

185	Case No.:87/3/84-ALC3/2020	Party Name RAHMAN INDUSTRIES LTD	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00734/AM21/	RLA File : 06/24/040/00039/AM21/	Lic. No. 0610039607 Date: 10.09.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.			

186	Case No.:91/3/84-ALC3/2020	Party Name BUILDMET FIBRES PVT LTD.,	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00738/AM21/	RLA File : 07/24/040/00150/AM21/	Lic. No. 0710116992 Date: 10.09.2020	
	Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DPIIT for examination. The case stands deferred for re-listing.			

187	Case No.:88/3/84-ALC3/2020	Party Name VENUS SAFETY & HEALTH PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00735/AM21/	RLA File : 03/95/040/00309/AM21/	Lic. No. 0310838225 Date: 11.09.2020	
	Decision: The Committee considered the case as per the agenda alongwith other relevant papers and			

decided to ask the firm to furnish the Complete two sets of hard copy of application.
The case stands deferred for re-listing.

188	Case No.:89/3/84-ALC3/2020	Party Name SHYAMALI EXPORT,	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00736/AM21/	RLA File : 04/24/040/00081/AM21/	Lic. No. :0410167058 Date : 11.09.2020	
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.				

189	Case No.:90/3/84-ALC3/2020	Party Name JAYANITA EXPORTS PVT. LTD.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00737/AM21/	RLA File : 05/23/040/00174/AM21/	Lic. No. 0510415184 Date: 11.09.2020	
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.				

190	Case No.:92/3/84-ALC3/2020	Party Name INDAUTO FILTERS	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00739/AM21/	RLA File : 07/24/040/00151/AM21/	Lic. No.0710116995 Date: 11.09.2020	
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.				

191	Case No.:93/3/84-ALC3/2020	Party Name K. K. P. FINE LINEN PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Approved
	HQ File : 01/84/050/00740/AM21/	RLA File : 32/24/040/00047/AM21/	Lic. No. 3210079689 Date: 11.09.2020	
Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for above said Adv Authorization as under:				
Export item		Qty.	Import item	Qty. Recommended
MADE-UPS (MADE OUT OF USING 100% HEMP YARN)		6667.00 Kg.	100 PCT HEMP YARN26 NM/1 SEMIBLEACHED	7000.00 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.				



192	Case No.: 94/3/84-ALC3/2020	Party Name AMARYLLIS HEALTHCARE PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00741/AM21/	RLA File : 07/24/040/00031/AM21/	Lic. No. 0710116996 Date: 11.09.2020	
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: <ol style="list-style-type: none"> 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.				

193	Case No.: 95/3/84-ALC3/2020	Party Name KABADI SHANKARSA & CO.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00742/AM21/	RLA File : 07/24/040/00161/AM21/	Lic. No. 0710117001 Date: 14.09.2020	
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: <ol style="list-style-type: none"> 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.				

194	Case No.: 96/3/84-ALC3/2020	Party Name GAINUP INDUSTRIES INDIA PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00743/AM21/	RLA File : 32/24/040/00048/AM21/	Lic. No. 3210079692 Date: 14.09.2020	
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.				

195	Case No.: 97/3/84-ALC3/2020	Party Name GAINUP INDUSTRIES INDIA PRIVATE LIMITED	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00744/AM21/	RLA File : 32/24/040/00049/AM21/	Lic. No. 3210079693 Date: 14.09.2020	
Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to Sh. Shaish Kumar for examination. The case stands deferred for re-listing.				

196	Case No.: 98/3/84-ALC3/2020	Party Name CENTURY OVERSEAS	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File :	RLA File :	Lic. No. 0510415220	

01/84/050/00745/AM21/	05/23/040/00178/AM21/	Date: 15.09.2020	
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: <ol style="list-style-type: none"> 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.			

197	Case No.: 99/3/84-ALC3/2020	Party Name KABADI SHANKARSA & CO.	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00746/AM21/	RLA File : 07/24/040/00140/AM21/	Lic. No. 0710117010 Date: 15.09.2020	
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: <ol style="list-style-type: none"> 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.				

198	Case No.: 100/3/84-ALC3/2020	Party Name SHYAMALI EXPORT	Meeting No. 3/84-ALC3/2020 Date: 17.09.2020	Status: Deferred and Re-indexed
	HQ File : 01/84/050/00747/AM21/	RLA File : 04/24/040/00096/AM21/	Lic. No. 0410167070 Date: 16.09.2020	
Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: <ol style="list-style-type: none"> 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.				



**Minutes for cases under Special Advance Authorization Scheme for Export
of Articles of Apparel and Clothing accessories (Para 4.04A of FTP)
meeting No.03-84 dated 17.09.2020
Actually held on 02.11.2020**

Case No. 01		M/s. A.P.D. Export (SPL)		
NC M. No. 03/AM21 Dt.17.09.2020 actually held on 02.11.2020		F. No. 01/84/171/00435/AM21/DES-V		
Decision: M/s. A.P.D. Export vide their application received on dated 14.10.2020 has requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per written comments from Sh. RA Lal(Consultant) and other details provided in this case, the Committee approved the input output norms as under:				
S.N.	Details of Export Items	Qty. (In Nos.)	Details of Import Items	Qty. Allowed
01	Gents Half Sleeve Shirt Made of 100% Polyester Dyed Woven Fabric GSM- 79 (Style No. P10542)	12000	100% Polyester Dyed Woven Fabric GSM-79 (Tolerance + or – 10%)	3.14 Sq. Mtrs/Pc
02	Gents Half Sleeve Shirt Made of 100% Polyester Yam Dyed Woven Fabric GSM- 82 (Style No. P14779)	7000	100% Polyester Yam Dyed Woven Fabric GSM-82 (Tolerance + or – 10%)	2.95 Sq. Mtrs/Pc
03	Gents Half Sleeve Shirt Made of 100% Polyester Dyed Woven Fabric GSM- 81 (Style No. P22212)	9000	100% Polyester Dyed Woven Fabric GSM-81 (Tolerance + or – 10%)	2.70 Sq. Mtrs/Pc
04	Gents Half Sleeve Shirt Made of 91% Polyester 9% Elastane Yam Dyed Woven Fabric GSM- 102 (Style No. P16595)	2500	91% Polyester 9% Elastane Yam Dyed Woven Fabric GSM-102 (Tolerance + or – 10%)	2.97 Sq. Mtrs/Pc
05	Gents Half Sleeve Shirt Made of 92% Polyester 8% Elastane Dyed Woven Fabric GSM- 115 (Style No. P16595)	1500	92% Polyester 8% Elastane Yam Dyed Woven Fabric GSM-115 (Tolerance + or – 10%)	3.10 Sq. Mtrs/Pc
06	Ladies Shirt (Full Sleeve) Made of 88% Polyester 12% Spandex Dyed Woven Fabric GSM-85 (Style No. P16540)	1000	88% Polyester 12% Elastane Yam Dyed Woven Fabric GSM-85 (Tolerance + or – 10%)	3.06 Sq. Mtrs/Pc
07	Ladies Shirt (Full Sleeve) Made of 70% Polyester 22% Nylon 8% Spandex Yam Dyes Woven Fabric GSM-99 (Style No. P16540)	2000	70% Polyester 22% Nylon 8% Spandex Yam Dyed Woven Fabric GSM-99 (Tolerance + or – 10%)	3.06 Sq. Mtrs/Pc
08	Ladies Shirt (Full Sleeve) Made of 48% Polyester 44% Nylon 8% Spandex Yam Dyed Woven Fabric GSM-93 (Style No. P16540)	2000	48% Polyester 44% Nylon 8% Spandex Yam Dyed Woven Fabric GSM-93 (Tolerance + or – 10%)	3.06 Sq. Mtrs/Pc

09	Ladies Shirt (Full Sleeve) Made of 92% Polyester 8% Spandex Dyed Woven Fabric GSM-115 (Style No. P21734)	1000	92% Polyester 8% Spandex Dyed Woven Fabric GSM-115 (Tolerance + or - 10%)	2.94 Sq. Mtrs/Pc
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The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subjected to pre-import condition and actual user condition. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bills.

Case No. 02	M/s. Richa Global Exports Pvt. Ltd. (SPL)
NC Meeting No.03-AM21 dated 17.09.2020 actually held on 02.11.2020	F. No. 01/84/171/00433/AM-21/DES-V

Decision: M/s. Richa Global Exports Pvt. Ltd. (SPL) vide their application dated 19.10.2020 has furnished size wise export quantity and The firm has pointed out that sharing CIM for each export would be not at all viable as advised by Norms Committee in its meeting No.01/AM21 dated 30.09.2020 for requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty recommended
Ladies Maxi Dress (Style No.007562) 100% Polyester Printed Woven Fabric GSM 120 (Tolerance + or -10%)	2800 (Nos)	100% Polyester Printed Woven Fabric GSM 120 (Tolerance + or -10%)	4.5 Sq. mtrs./Pcs.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.03	M/s. Richa Global Exports Pvt. Ltd. (SPL)
NC Meeting No.03-AM21 dated 17.09.2020 actually held on 02.11.2020	F. No. 01/84/171/00436/AM-21/DES-V
Decision: M/s. Richa Global Exports Pvt. Ltd. (SPL) vide their application dated 21.10.2020 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee decided to ask the firm to furnish the sample for export product (Style No.560958).	

Case No.04	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No.03-AM21 dated 17.09.2020 actually held on 02.11.2020	F. No. 01/84/171/00437/AM-21/DES-V
Decision: M/s. Shahi Exports Pvt. Ltd. (SPL) vide their application dated 12.10.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel	

and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty recommended
Mens Cargo Trouser (Style No.115186) made of 100% Polyester Printed Woven Fabric GSM 225 and 100% polyester PU Coated Dyed Woven Fabric GSM 195 (Tolerance + or -10%)	17500	100% Polyester Printed Woven Fabric GSM 225 (Tolerance + or – 10%)	2.25 Sq. Mtrs./Pcs
		100% Polyester PU Coated Dyed woven Fabric GSM 195 (Tolerance + or – 10%)	0.25 Sq. Mtrs./Pcs

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.05	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No.03-AM21 dated 17.09.2020 actually held on 02.11.2020	F. No. 01/84/171/00438/AM-21/DES-V

Decision: M/s. Shahi Exports Pvt. Ltd. (SPL) vide their application dated 13.10.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty recommended
Ladies Jacket with Hood (Style No.126328) made of 100% polyester PU Coated Printed Woven Fabric GSM 150 (Tolerance + or – 10%) 1	77800 Nos.	100% Polyester PU Coated Printed Woven Fabric GSM 150 (Tolerance + or – 10%)	204614 Sq. Mtrs.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.06		M/s. Shahi Exports Pvt. Ltd. (SPL)	
NC Meeting No.03-AM21 dated 17.09.2020 actually held on 02.11.2020		F. No. 01/84/171/00439/AM-21/DES-V	
<p>Decision: M/s. Shahi Exports Pvt. Ltd. (SPL) vide their application dated 12.10.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:</p>			
Details of Export List	Qty	Details of import item	Qty recommended
Mens Jacket with Hood (Style No.126329) made of 100% polyester PU Coated Dyed Woven Fabric GSM 160 (Tolerance + or - 10%)	47900 Nos.	100% Polyester PU Coated Dyed Woven Fabric GSM 160 (Tolerance + or - 10%)	138910 Sq.Mtrs
<p>The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p>			

Case No.07		M/s. Shahi Exports Pvt. Ltd. (SPL)	
NC Meeting No.03-AM21 dated 17.09.2020 actually held on 02.11.2020		F. No. 01/84/171/00440/AM-21/DES-V	
<p>Decision: M/s. Shahi Exports Pvt. Ltd. (SPL) vide their application dated 13.10.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:</p>			
Details of Export List	Qty	Details of import item	Qty recommended
Ladies Jacket with Hood (Style No.126328) made of 100% Polyester PU Coated Dyed Woven Fabric GSM 145 and 100% Polyester PU Coated Printed Woven Fabric GSM150 (Tolerance + or - 10%)	48160 Nos.	100% Polyester PU Coated dyed Woven Fabric GSM 145 (Tolerance + or - 10%) 100% Polyester PU Coated Printed Woven Fabric GSM 150 (Tolerance + or - 10%)	81872 Sq. Mtrs. 55384 Sq. Mtrs.
<p>The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p>			

Case No.08	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No.03-AM21 dated 17.09.2020 actually held on 02.11.2020	F. No. 01/84/171/00441/AM-21/DES-V

Decision: M/s. Shahi Exports Pvt. Ltd. (SPL) vide their application dated 14.10.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty recommended
Mens Cargo shorts (Style No.103652) made of 98% Cotton 2% Elastane (Spandex Dyed Woven Fabric GSM 285 (Tolerance + or - 10%)	58350 Nos.	98% cotton 2% Elastane (Spandex) Dyed Woven Fabric GSM 285 (Tolerance + or - 10%)	110865 Sq. Mtrs.

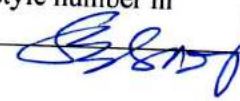
The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.09	M/s. Gokaldas Exports Ltd. (SPL)
NC Meeting No.03-AM21 dated 17.09.2020 actually held on 02.11.2020	F. No. 01/84/171/00442/AM-21/DES-V

Decision: M/s. Gokaldas Exports Ltd. (SPL) vide their application dated 22.10.2020 has requested for prior fixation of norms for Ladies (Sleeveless) of Columbia Style No.7157 under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty recommended
Ladies Shirt (Sleeveless) made of 100% Polyester Rip stop woven Fabric width 58 inches + or - 5% GSM 81 + or - 10% Style No.7157	75000 Nos.	100% Polyester Rip stop woven Fabric width 58 inches + or - 5% GSM 81 + or - 10%	125959 Sq. Mtrs.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.



Case No.10	M/s. Gokaldas Exports Ltd. (SPL)		
NC Meeting No.03-AM21 dated 17.09.2020 actually held on 02.11.2020	F. No. 01/84/171/00443/AM-21/DES-V		
Decision: M/s. Gokaldas Exports Ltd. (SPL) vide their application dated 22.10.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:			
Details of Export List	Qty	Details of import item	Qty recommended
Women sleeveless Tops made of 100% Cotton Denim woven Yarn Dyed Fabric width 57 inches + or - 5% GSM 170 + or - 10% Style No.677365	30000 Nos.	100% Cotton Denim woven Yarn Dyed Fabric width 57 inches + or - 5% GSM 170 + or - 10%	47234.57 Sq. Mtrs.
The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.			

Case No.11	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No.03-AM21 dated 17.09.2020 actually held on 02.11.2020	F. No. 01/84/171/00444/AM-21/DES-V
Decision: M/s. Shahi Exports Pvt. Ltd. (SPL) vide their application dated 21.10.2020 has requested for prior fixation of norms for Style No.103159 under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and decided to refer the case to Shri R.A. Lal, Consultant.	

